

Just listen to me. ... (Interruptions)...  
Would you listen to me or not?

**SHRI DIPEN GHOSH**: I am on a point of order, Sir. I want to know whether there is a Vote-on-Account for the entire year because it has been mentioned that it is for the whole year. (Interruptions) Similarly, in my view...

**SHRI JAGDISH PRASAD MAHUR**: Sir,...

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: I have not permitted you, Mr. Mathur. I have not permitted you. Nothing will go on record.

**SHRI JAGDISH PRASAD MATHUR** :

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: I am in the midst of my statement. Please sit down, Mr. Mathur. Please sit down. Would you please sit down? Mr. Mathur, a senior Member like you, when I am in the midst of giving a ruling, should not interrupt. I was just trying to dispose of the point of order. I said that the Government is entitled to lay before this House the Vote on Account and there is no impropriety in it. Article 112 which has been relied upon does not prohibit the Government from this procedure. In fact, Article 116 of the Constitution is enabling. So, there is no point of order. Now, the Railway Minister... (Interruptions)...

**SHRI PARVATHANENI UPENDRA**: In protest we walk out.

[At this stage hon. Members left the Chamber]

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: Mr. Bhakta Charan Das, please lay

Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1991-92, in respect of Railways.

#### DISCUSSION ON GULF WAR— Contd.

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: Now, the question is whether the House should take the Special Mention or the Gulf situation. Let us finish the Gulf situation because it is half-way.

**SHRI A. G. KULKARNI (Maharashtra)**: When is the Prime Minister going to reply to the Gulf situation?

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: Therefore, I ask what is the view of the House.

**SHRI M. M. JACOB (Kerala)**: Gulf.

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: Mr. Jacob, let us begin with you.

**SHRI A. G. KULKARNI**: Yes. But at what time the Prime Minister is going to reply?

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: Mr. M. M. Jacob. (Interruptions)

**SHRI A. G. KULKARNI**: Mr. Vice-Chairman, when is the Prime Minister going to reply?

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR)**: At the end of the discussion.

**SHRI A. G. KULKARNI**: At what time, Sir? How much time it will take?

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) :** It is listed for today.

**SHRI M. M. JACOB :** Today we are continuing the discussion on Gulf situation which was initiated on the last day. I am happy that I have got an opportunity, at least, to express my views on the Gulf situation. I do not intend to again repeat what the leader of my party, Mr. Shiv Shanker, in this House stated earlier or the other hon. Members who participated in the debate spoke earlier. But all of us expected and hoped that the ground offensive will not be started in view of the public opinion raised by the world community in different fora, the initiative taken by President Gorbachev and the initiative taken from India by the Government and also by Mr. Rajiv Gandhi, the President of my party. I honestly expect some kind of sanity to prevail in the international forum. Sir, when we discuss about this, we have also to look back... (*Interruptions*)... Answering Mr. Gopalsamy, who is impatient, I must recall, on July 17th Saddam Hussein wanted the countries in the international community to believe that there is a conspiracy between some of the unnamed countries of the Gulf area and the United States to cut the price of oil and control the Gulf under their command. It was on 17th of July. Then at that time, the Prime Minister of this country was another gentleman Mr. V. P. Singh, whom Mr. Gopalsamy supported, who was accusing my leader Rajiv Gandhi of taking the initiative now. Well, Sir, on 18th of July again the Arab League was addressed by the Foreign Minister of Iraq about the same thing and he warned the Secretary General of the Arab League against the possible intentions of the United States and its allies in fostering a situation like this. So it was not an unexpected thing. On 23rd July there was a report in the newspapers that 30,000 Iraqi soldiers had marched to the Kuwaiti border. The report came even in our television network. Yet

no step was taken by India at that time to find out what exactly was happening in that region. I mention this because Iraq and Kuwait are members of the Non-Aligned Group. As a champion of non-alignment I participated in the discussion on Kuwait earlier and I said that we all expected that this Government would act at that moment when something happened in that region which would ultimately tell upon our interests, our economic interests, our individual interests, because a lot of Indians were working in the Gulf. Twelve lakhs of Indians are working in the Gulf area and our own economy is so much linked with the Gulf. So to permit any kind of international, global, war taking place in the Gulf is always suicidal to our country. Situations arose before also. Saddam Hussein gave enough warning. And when unfortunately he made his army march to Kuwait and he conquered Kuwait, world opinion immediately condemned this action and demanded that Saddam Hussein must withdraw from Kuwait. India was a party to it. That means we all stand united that Iraq must withdraw from Kuwait. Now the question is: How can this matter be internationalised? How can this matter be referred to the United Nations? I accuse the former Government of inaction. It was because of the inaction of the former Government, because of the inaction of the Non-Aligned Group, because we did not take initiative in protecting the interests of the Gulf countries, that naturally the United Arab Emirates, Saudi Arabia or Bahrain or Kuwait or other countries around the Gulf went to the United States. They went to the United Nations and the whole thing was internationalised. Now we are at a point when the situation has been internationalised, when the matter was taken to the UN forums, where the majority of the countries present voted for withdrawal of Iraq from Kuwait. This is the scenario. My simple question now is. What is to be done in this situation. We thought ground offensive would not be started. But unfors-

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nately ground offensive has been started and news is not coming out. In this morning's newspaper we have read that the effort of President Gorbachev also did not succeed. The former Prime Minister of India and president of my party, Shri Rajiv Gandhi, is going to meet the Iranian President. And on his way to Teheran he is making a stopover at Frankfurt. All this shows the anxiety of our people to see that peace is restored. May I remind this House that after the Second World War, no war or battle took place on the soil of Europe or on the soil of America? All the 150 wars and battles since the Second World War took place in Asia or somewhere outside Europe and America. So we should have had the foresight to understand these machinations. This is a game by which armament manufacturers can sell their armaments. Most of the armaments of the world are manufactured by six leading countries of the world and 90 per cent of the armaments are sold to Asia, the Middle-East and the African countries. And we are here using them now against each other. This is the scenario. In a way the imperialists have succeeded. They have succeeded in perpetuating war in that region. So, we have to have the foresight to see that somehow this has to be avoided and somehow this has to be pacified. So, every attempt must be made by Indian Parliament, by the political parties in India, by the people of India, even now, to see that the war does not escalate any further.

Kuwait must be set free. That is an independent country and it has to be set free. After that, there is no reason to punish anybody, either Iraq or any other country. Any continuance of foreign forces in the Indian Ocean, in the Gulf, is going to be dangerous to the peace and tranquillity in India.

Similarly, during the time of Pandit Jawaharlal Nehru, don't you remember what happened in the

Suez Canal? When the Suez Canal crisis broke out, Pandit Nehru, the Prime Minister of India sent a message all over the world. He said, "Keep your hands off the Indian Ocean and the Persian Gulf. Do not interfere. It is a local issue. We will sort it out". Nehru's voice was heard and respected. Nobody from the West came here to have a global fight in the Indian Ocean, and nobody came here to fight a war in the Middle East. So, India had a powerful voice. So was the case when the Iran-Iraq war broke out and Smt. Indira Gandhi was the Prime Minister of India. Nobody came to internationalise the war. We were able to contain it. Why? Because the non-aligned countries were active and vibrant.

Some three years ago, I came across an article of Dr. Kissinger in the "Times" describing India as a mini-superpower. That was the caption. When I read the article I thought, "Why, after all, Mr. Kissinger, who is an international expert on foreign relations in America writes like this? Why, should he describe India a mini power in this area, and as a regional superpower? That was a warning given to them that the growth of India as a mini-power and super power in this area is detrimental to the interests of the imperialist forces. So, they wanted India to be contained. Mr. Kissinger wanted India to be contained. That was a notice given to the world, "Take care of this, I am Kissinger warning you." The warning was understood by the imperialist forces. Those forces connived and they wanted to bring a war to this area. Otherwise, why has the same thing not happened elsewhere? I am asking the question. There are many things like this. Are you asking Syria to withdraw from Lebanon? Are you asking China to withdraw from Tibet? Are you asking Israel to withdraw from Palestine about which the United Nations has expressed anxiety? What happened when Grenada was attacked? Is there not any point in Mr. Saddam Hussain asking the question?

"What happened to the international community, my brothers, when Grenada was attacked, and nobody came? When Gaza was annexed, nobody came?" Why a new situation arose now, when Kuwait is annexed? I am not justifying the attack on Kuwait. Most of our people were there. Two lakhs of Indians were there. Several Keralites were there. I know the agonies and miseries of those people. Even now there are various stories coming out agonising letters from the panic-stricken people in the Gulf. We have to say something to give strength and support to these people by voicing our feelings. The agonies and miseries of the people in the Gulf, irrespective of their being Indians or non-Indians, have to be shared by us. We will only be subscribing to their strength to stay back and work hard and see that the war atmosphere is removed from the area. Sir, I do not want to make a very long speech, because I know that there are constraints of time. I can understand if The United States is taking this war to such an extent, if US interests are really involved in the Gulf. Or, is there any US vital interest affected there except for the possible interest of acquiring control in the Middle-East? What interests has the US got to fight a war here by sending so many people to this area? So, there must be some reason. That is to control the world, because controlling Asia is controlling the world. I hope Mr. Dipen Ghosh must be knowing this. But he is not here at the moment... (Interruptions)...

**THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR):** He is very much here.

**SHRI M. M. JACOB:** He has changed sides?

**SHRI DIPEN GHOSH (West Bengal):** I am trying to bring peace!

**SHRI. M. M. JACOB:** Before the Communists came to power in the Soviet Union, Peter, The Great, the king in Russia, once made a state-

ment and it appeared in some books also later on. He made a statement that whoever controlled the Indian Ocean, would control the world. So, the Russians at that time thought that they should have to expand themselves and come to the Indian Ocean so that the Indian Ocean could be controlled. So, this is an old dictum. The Czar used it in many of his statements. The Czar had said that the Indian Ocean controlled the world, that whoever controlled the Indian Ocean would control the world and Mr. Kissinger knew it very well and that is why Mr. Kissinger wrote this article to which I referred earlier. Sir, why do I draw your attention to this at this point of time? It is because people also believe that the Indian Ocean has to be controlled in order to control the world. So, they are trying to control the Indian Ocean now. They are trying to put as much money as possible and as many men as possible in this region to control this region. Now, I am not touching upon any other aspect, either the aspect of the economic interests of India to be affected or the aspect of the trade interests of India to be affected or the aspect of our people's interests to be affected adversely. I am not elaborating any other point. I am only pointing to the international dimension of this calamity taking place at our doorstep. But you have failed and the V. P. Singh Government failed at that time to contain it effectively. They miserably failed. I am of the honest opinion—even when I was speaking on the subject of the Kuwaiti returnees in this House, I had said the same thing—that this is a dangerous game and that India would have to pay a heavy price. We had to pay a heavy price. Our interests are jeopardized, our global interests are jeopardized, and our voice is not heard at all. Now, it is Mr. Rajiv Gandhi—Mr. Gopalsamy may not agree with me—who has taken the initiative and he had convened an urgent Working Committee session here to discuss the imminent danger of the war escalating there. The

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Working Committee of the Congress (I) Party adopted unanimously a resolution even requesting this Government to stop the refuelling facility to the American warplanes on the Indian soil. So, my party fully supported Mr. Rajiv Gandhi and stood loyally with him on this issue because we knew that the vital interests of India were going to be affected. Not only the Congress (I) Party discussed this issue, but Mr. Rajiv Gandhi also himself has written to many world leaders about the same scenario, about the same situation, and has drawn the attention of the world to the prevailing situation. I wish well of my Party President, Mr. Rajiv Gandhi, for having successful discussions in Iran today and also meeting the other world leaders to find an immediate way out of the present crisis. Even if any other party leader from this House goes anywhere to find peace there, I will be too happy because this is a vital question concerning us and we cannot allow any escalation of the war in the Middle-East because that would be vitally telling upon our economic interests, our political interests and our social interests. For tranquillity and peace in India, where we have a multilingual and a multi-religious society, tranquillity and peace in that region is a must and tranquillity and peace in India depends on the tranquillity and peace in that region and that region has to be protected the region has to be kept safe against the infiltration by other forces as it has happened now.

Sir, I thank you very much for giving me this opportunity I do not want to take much time of the House.

I once again thank you for giving me this opportunity to speak on this issue. Thank you, Sir.

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश):  
मननीय उपसभध्यक्ष जी, मैं दो दिनों से आपके बखूब कर रहा हूँ। एक बहुत ही महत्वपूर्ण मुद्दा है। खाड़ी युद्ध तो है ही, सारी दुनिया की समस्या है।

उलका के लोग जिस तरह से.. (सबब की घंटी) ठीक है लेकिन बहुत ही जल्दरी है। हमारी पार्टी के लोग मारे जा रहे हैं। हमारे कांग्रेस दल के महामंत्री को खुले आम मार कर फेंक दिया गया। उलान के बाजार में परसों और...

उपसभाध्यक्ष (श्री भास्कर अनाजी मासोकर): आप क्या कहना चाहते हैं।

डा० रत्नाकर पाण्डेय: मैं बता रहा हूँ। एक मिनट का टाइम लूंगा। मानवेंद्र शर्मा हमारी अमि पी.सी.सी. के हैं। वह एक पूरी पार्टी, सबसे बड़ी पार्टी का प्रभु है कि हमारे पी.सी.सी. के महामंत्री, श्री मानवेंद्र शर्मा को उलका के दो लोगों ने उदान बाजार में मार दिया। और कल सिविलियन में महान नाम के हमारे कार्यकर्ता को मारा है।.... (अवधान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASOOKAR): I am sure the Government is taking note of it.

डा० रत्नाकर पाण्डेय: कामरूप, नल-बन्दी और डिब्रूगढ़ में अस्तकबादियों का इस तरह से राज हो गया है कि सब कुछ अव्यवस्थ हो रहा है।

मैं आपके माध्यम से इस सरकार से कहना चाहता हूँ कि श्री डी. डी. ठाकुर, जो असम के राज्यपाल हैं, वह स्थिति को नियंत्रण करने में असमर्थ हैं, आपके राष्ट्रपति शासन लागू करने के बाद भी, इसलिए तत्काल वहां के राज्यपाल को बखर्ति किया जाए। और वहां किसी भी दल के कार्यकर्ता हों, उनके जीवन की रक्षा होनी चाहिए।.... (अवधान)

वहां के राज्यपाल को बखर्ति किया जाए क्योंकि वह वहां नियंत्रण नहीं कर रहे हैं। हमारे सब से बड़े दल के, पी.सी.सी. के महामंत्री को खुलेआम बाजार में गोली मारी गई है। उलका के लोग आर कस्बे कोटर-हाईकल पर चले गये, जो आसू के लीडर भी हैं, और सके बगैर बड़े सरकार कान में तेल काफ करके पकई हुई है।

हमारी कांग्रेस के 23 लोगों को डराया गया कि कांग्रेस छोड़ दीजिए।

श्री मोहम्मद अफजल उर्फ मौलाना अफजल (उत्तर प्रदेश) : यह जो मानवेंद्र शर्मा को मारा गया है, बहुत सौम्य स्वभाव का है। पूरा मुक्त.... (अवधान) मैं कहता हूँ.... (अवधान)

उपसभाध्यक्ष (श्री भस्कर शर्माजी भासोदकर) : आप दोनों बहुत करेंगे तो कौन समझ में आएगा?.... (अवधान)

डा० रत्नाकर पाण्डेय : इस तरह से कांग्रेस के कार्यकर्तियों की हत्याएँ न की जायें।

उपसभाध्यक्ष (श्री भास्कर शर्माजी भासोदकर) : पाण्डेय जी, काफी हो गया।

डा० रत्नाकर पाण्डेय : आप सरकार को आदेश दीजिए कि राजस्थान को बख्ति किमा जाए।... (अवधान)

श्री मोहम्मद अफजल उर्फ मौलाना अफजल : बेशक जो पाण्डेय जी ने यहां मसला उठाया है, वह तो पार्टी का मसला रहा है, लेकिन किसी भी इन्सान की जान इन्सान की जान होती है। जिस मनुष्य को मारा गया है, उससे हमें भी हमदर्दी है कि ऐसा नहीं होना चाहिए। लेकिन इनकी सारी कहानी इस बात पर टूटती है कि गवर्नर को हटा दिया जाए, चीफ मिनिस्टर को हटा दिया जाए। ऐसा लगता है कि पूरे मुक्त के अंदर गवर्नर को और चीफ मिनिस्टर को हटाने के अलावा इस सरकार के पास और कोई काम नहीं है। बेहतर होगा कि अगर पाण्डेय जी यह कहें कि प्राइम मिनिस्टर को हटाया जाए और पूरे मुक्त में राष्ट्र-पति वासन लगा दिया जाए।... (अवधान)

डा० रत्नाकर पाण्डेय : असम गणपरिषद से ज्यादा जो सरकार खतरनाक साबित हो रही है, उस सरकार को बख्ति करिए।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I am sure the Government is taking note of it. The Leader of the House is here. The Government will respond at the proper time. You need not worry. Mr. Baby.

SHRI M. A. BABY (Kerala): Thank you very much for having permitted me to speak on the Gulf War.

At the very outset, while speaking with a heavy heart, I would like to appeal to this august House that we unanimously adopt a Resolution, unequivocally condemning the launching of the ground war by the United States at a time when there was every possibility for a negotiated settlement. Sir, we know that this barbarous, inhuman and uncivilized attack resulting in massive destruction to the great civilization and to thousand and thousands of people, women and children, is being resorted to by the United States and its allies, not because they want to liberate Kuwait. Now, the world knows very well. As far as the question of the occupation of Kuwait is concerned there are no two opinions that whatever justifications Iraq may have, we do not hold any brief for that unjust action. But, Sir, we know that there have been any number of similar actions by different countries, not to speak of the long past but even after the Second World War, and in most of such illegal occupations by a second party, second country, in most of the cases the United States of America used to be either directly or indirectly involved in the criminal action of illegal occupation of free people or land. What *locus standi* the United States is having to protect the independence of a country? Who has given this authority to the United States of America? I say that I speak with a heavy heart because I sincerely, genuinely feel that the world humanity, the peace-loving people of the world are not doing sufficient to protest at the high-handedness of the United States of America. I share many of the senti-

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ments expressed by my learned colleague Jacobji. We have to be very much concerned about the future of the world which may emerge out of this crisis. What are the real intentions of the United States of America? We used to speak about the situation of a neo-colonial exploitation, neo-colonial domination, and indirect domination of imperialism. And some people started saying that we need not have to speak about neo-colonial exploitation and that a world of universal humanitarian consideration is emerging, universal human values are emerging and that the old rule of imperialism will not be there in the emerging new world. We used to listen to such pious wishes of some Messiahs in the recent past. But the present day experience in relation to the Gulf has proved beyond doubt that the United States of America is aimed at re-established its direct domination—need not be so direct in outward appearance. But in its content, in its essence, the United States of America wants to establish its unquestioned domination over the world. That is why, taking the illegal occupation of Kuwait by Iraq, the USA exploiting the situation, sent in its mercenaries. Sir, the United Nations used to enjoy some importance in international matters. But, unfortunately, now we have to say that the United Nations has importance, with some spelling mistake, in international affairs. I wish the leaders of the United Nations understand this. It does not have any strength now, no importance now. It has been rendered impotent. And the United States of America could arm-twist the United Nations, and it can get away with whatever it wants. Sir, I do not want to draw any parallels between the plight of the United Nations and the plight of the Chandra Shekhar Government. I do not want to draw any parallel because the United Nations may protest. But this is the situation now.

And what is the scenario here? I would like to mention about the role played by media imperialism in the

whole Gulf question. Throughout the world, an impression has been created that Saddam Hussein is mad, Saddam Hussein does not care for any international law, there cannot be any negotiation, one cannot talk with Saddam Hussein. Such an impression has been created. Now, I do not want to hold any brief for Saddam Hussein. I have already stated that his action of illegal occupation of Kuwait cannot be justified by anybody. One need not repeat it.

But the report presented by even a person like De Cuellar who could not establish his credentials throughout the period of crisis proves beyond doubt that President Saddam Hussein was prepared for negotiations. What is the position taken by many military experts of United States of America? The unanimous decision of the United Nations to impose sanctions on Iraq would have rendered results. This is what some of those top most officials of Central Intelligence Agency stated that if the sanctions had continued for some more time Iraq's leadership would have been forced to come to terms with negotiation. But one fine morning Mr. Bush, without beating about the bush stated, "we have to protect the interests of the world. We cannot wait any more. And once we launch this attack, once we launch this war this would be the last war." What does this mean? What is the meaning of this? We know that United States of America has been waging many wars in many areas, in Latin America and even in far-flung areas. We know what they did in Vietnam. They did not have any business there. The people of Vietnam fought against French Colonialism. And in Dien Bien Phu the heroic Vietnamese people defeated French colonialism. The General who spearheaded the struggle recently visited Calcutta. Once the French imperialism was defeated America stepped in with a self-imposed projection of Rambo and Superman rolled into one. And they learned a lesson from Vietnam. I have a whole list of US interventions, invasions and occupations of different

countries since Second World War. In different continents all the Third World countries are the former colonies of imperialism. Once the former colonies of imperialism establish themselves as powerful independent developing countries, imperialism cannot tolerate that. In that inhuman, uncivilized onslaught of imperialism you have minor accomplices even holding the name of Major. They are just falling in line with the imperialist machinations. Therefore, Sir, the whole question has to be viewed in a larger context. Immediately, we have to raise our voice against the most unnecessary, unjust and avoidable war unleashed against a hapless people. There were a number of opportunities for a peaceful solution, the latest being two initiatives from Soviet Union supported by several countries. First there was one proposal which President Saddam Hussein agreed to and endorsed. But then America says, "no, it is not agreeable to us." Then it was modified. Even Palestinian issue was delinked. Why has the Palestinian question been delinked? From 1967 onwards, its occupation has remained and there are hundreds of UN resolutions demanding Israel's withdrawal. But America did not show any concern. Everybody knows that unless you resolve the question of Palestine, you cannot resolve any crisis in West Asia. One does not need to be a pundit in international affairs to know all this. But America does not want it because his dear nephew is involved in the illegal occupation of Palestinian land. Then there is Turkey which speaks of opening a second front. Turkey has been occupying since 1974 till today about 37 per cent of the land of Cyprus, and the capital of Cyprus, Nicosia, is bifurcated. Apart of it is under illegal occupation of Turkey since 1974. There have been any number of UN resolutions, but not a single soldier has been sent to repulse the Turkish occupation of a part of Cyprus—a Third World country, America could have done a similar thing but they did not. So, when their material interests are confronted, they

come out in a ramboish form. And I am very sorry to say that through this whole process, the United Nations has been rendered irrelevant; the non-aligned movement has been sought to be rendered irrelevant; the whole world has been rendered irrelevant, and we have been forced to remain only as an onlooker as also the socialist world—I say it with a heavy heart—the socialist world with aberrations of different degrees, the countries of the socialist world taken together, which used to be a strong bulwark in support of the non-aligned movement and all anti-imperialist and peace-loving movements and positions in the international arena, due to problems with in and also due to lack of courage. Unfortunately, even the USSR and—the People's Republic of China could not take a firm position which they should have taken right from the very beginning. If they had given a lead, if they had taken up the leadership in unifying the rest of the world, they could have taken courage to tell the United States of America that it should not twist the UN resolutions and should not take the whole world for granted and should not do whatever it likes as the guardian of the world. Unfortunately that role has not been played and the initiative taken by the Soviet Union is a very insufficient compensation for what they did not do at the right time. Therefore, at least at this juncture we should realise and declare that this war was not inevitable, and that this war is being fought only to protect the long-term political and economical aims of imperialist expansionist design of the United States of America which a developing country like India cannot tolerate. We have been demanding that Indian Ocean should be declared a zone of peace. But unfortunately our Government has permitted refuelling of warplanes, given them permission to use warplanes from Diego Garcia and Trincomalee to come over here and take fuel to bombard and kill innocent men, women and children in Iraq, bombard and destroy the great civilisation of Iraq. We know

[Shri M. A. Baby]

USA did not require Indian airspace or airports and there was no pressing requirement for them; they could have managed otherwise; but they did it only to drag India into this controversy before the world and to announce to the world that a non-aligned country like India has been roped in. So they have indulged in this sort of machination. Only for that purpose, they have done this sort of machination Sir, I am very sorry that our Government did not have the courage to stop it. But it had to request them, perhaps to make an announcement that they are stopping. So, this is symptomatic of the situation that exists in the world today that even a country like India could not take a firm stand. Therefore, Sir, on the one hand, we have to be unanimous in condemning this criminal act of the United States of America in unleashing the ground war when it was totally unnecessary and when there was every possibility for a peaceful negotiation of the whole issue. So, we should demand an immediate cessation of hostilities and ceasefire and a negotiated settlement of the crisis. With these words, I conclude. Thank you.

SHRI BHUVNESH CHATURVEDI (Rajasthan): Mr. Vice-Chairman, Sir, I thank you for providing me an opportunity to speak. Almost everybody has spoken and covered various points. I will, therefore, submit in brief what I would like to place before the House for its consideration. Sir, the U.S. under the garb of the United Nations has selected a very opportune moment to strike against a friendly Arab country. When China was facing Tiananmen Square tragedy, at that time, the U.S. threatened to boycott China. Similarly, there was a transitory phase in the USSR. They were having their own difficulties, and therefore, were not in a position to take the initiative. The USSR was involved in its own difficulties and India was also in a transitory phase, changing horse in mid-stream. So, that was a very opportune mo-

ment for the U.S. to fight against a very friendly country, against a non-aligned country, against Arab nationalism and against all the peace-loving forces.

Sir, nobody in the House or nobody in the country or even in the world has justified Iraq's occupation of Kuwait. But at the same time, they are also concerned that if the U.S. has shown that much of concern on one particular resolution, why it is silent on decades-old resolution on Israel, Turkey and other issues. Therefore, this is a very mischievous, very calculated, very dangerous and very inhuman act against the peace-loving forces of the world. During the cold war, we were all hoping that if there was a detente between the U.S. and the USSR, the world would be safe. But that illusion is over. USSR should think of it. Detente between the USSR and the USA is no guarantee for world peace, and therefore, there should be realignment of the whole world, and the forces of peace and progress should unite against the imperialistic forces of the world. There is the six-nation peace initiative. There is the effort by the non-aligned movement. Now, Mr. Bush is talking of a new world order. As my party President has rightly said, "It is not a new world order, but it is an order to the world" They have reversed the direction and they have tried to dominate the world. Who appointed the USA as the policeman? The United Nations, under its charter, has no authority to appoint anybody as policeman for the world. It cannot appoint a particular country to dominate the whole world. I would like to point out here that even among the so-called allies, there are differences. For example, France and Italy have welcomed the USSR's peace plan. China has also welcomed it. Japan has welcomed the plan. India has welcomed it. But the U.S.A. is adamant. It wants to dominate. It wants to have its hegemony over the world.

By the time this debate is over, by the time the Prime Minister replies to the debate, perhaps, Kuwait may be vacated. Mr. Saddam Hussein had agreed to withdraw his forces. But we should be more concerned over the post War scenario. As you know, there are conferences in Europe. There are conferences in the U.S.A. They want to have a security plan for the region. Who are these people to draw up a security plan for the region? If this is their meaning of security, God save us! Therefore, we should not allow them to impose their security plan on the region. We must not accept any such security plan. The Asian, African and Arab countries should, by themselves, evolve a security plan against these imperialist forces.

It is now almost certain that Iraq will withdraw from Kuwait, or, it will be evicted from there. But the more important point is, we should forcefully advocate that the U.S.A. should vacate Saudi Arabia and from other places in the region, wherever it has its presence. This should be a precondition. One may say that the Palestinian issue cannot be linked with this. You may link it for historical reasons, or, you may not link it. What is much more relevant here is the withdrawal of Israel from occupied Arab territories. Of course, the withdrawal of Saddam Hussein from Kuwait is important. But what is much more important and much more vital for peace is the withdrawal of Israel.

I have two-three points more. We should insist that, simultaneously, the thirty big installations of Pentagon in the region should be dismantled forthwith.

There is another area of concern. We should take note of the proposed American-Japanese military alliance. It will not only endanger China. It will endanger us also. Therefore, we must express our concern. We must discourage this. We must pro-

test against this. We must lobby against this alliance between Japan and America. This will be very much against our security interests.

Today, the whole atmosphere in the world is changing. The Cambodian problem is being solved. Countries in South-East Asia are coming together. New relationship are emerging in Asia and South-East Asia. We should strengthen such efforts. In fact, I would say that this war should be a blessing in disguise. Let there be a realignment of the forces of progress in the world. My friends inside the country should realise this. We say that this is not a political issue, this is not a party issue, this is not a vote-catching device. Just as there is a realignment of forces outside, in the same way, the progressive and peace-loving forces should unite. Then only India can lead the world to prosperity. A new alignment is developing in the world. The guarantee for peace is the coming together of India, China and the U.S.S.R. If we want real peace, we should set aside our prejudices and we should stop scoring points over one another and real, genuine alignment should take place in the world. (Time Bell rings). I am concluding.

Sir, I am also concerned about what is happening in the world, what is happening in this country. We have seen that the previous Government allowed corridor because of its own compulsions. The present Government allowed refuelling because of its own compulsions. So, we should have a Government which should not only be able to govern but also create situation by joining all progressive and peaceful forces inside the country—Shri Atalji also not his party—so as to be able to solve the problems of our country and also of the world.

**SHRI DINESH GOSWAMI (Assam):**

Mr. Chairman, Sir I am conscious of the fact to a great extent this discussion has become of academic importance so far as the immediate outcome

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of the developments in the Gulf War is concerned because whatever views we may express here, it will not have any effect on the United States which has already started the ground war and will continue to trample the voice of humanity. Ignoring the voice of the United Nations and showing utter contempt to it and being oblivious of the demands from the non-aligned nations. The United States have decided to go for the kill of Iraq, but this discussion may have some relevance to chalk out our strategy for the future in view of the changing political situation in the entire world.

Sir, never before the United Nations looked so important as it was yesterday when it had to adjourn the Security Council's discussions because the U.S. Administration started the ground war. And if somebody is to blame for it, I think the United Nations itself must carry the blame because the Resolution No. 678 was a clear violation of the United Nations Charter. United Nations Charter is a charter of peace, it is not a charter of war but its Resolution No. 678 declared, for the first time, a deadline for war and not for peace. Declaring a deadline for war itself was a clear violation of the Charter. More than that, under article 43 of the U.N. Charter negotiations are necessary if any country is to help the United Nations in engaging war clause 43 of the Charter clearly lays down that all members of the United Nations, in order to contribute to the maintenance of international peace and security, undertake to make available to the Security Council, on its own and in accordance with the special agreement or agreements, armed forces. The reason is that the agreement lays down the parameters on which these armed forces can function. Today even India is complaining that the United States have gone much beyond the spirit of the Resolution 678, but unfortunately this Resolution 678 never laid down the parameters for the United States and the multinational forces. Therefore, my

view is that the Resolution is totally against the Charter. And I am surprised that India did not raise its voice against the Resolution, rather it took up a position that we stand by the Resolution. The moment this Resolution was passed by the United Nations, we opened a dangerous course in the history of humanity by permitting a country to act as a policeman of some parts of the globe. Would have United States have gone for the liberation of Kuwait if it did produce potatoes instead of petrol? It would not have. United States have never cared for the freedom and democracy of other countries. Did they care for the freedom and democracy in Vietnam? Has it ever cared for the freedom and democracy of the people of Palestine who do not have political, social rights in their own motherland? Is it not a fact that those countries who constitute bulk of the multi-national forces, 83 per cent of its armed forces, violated with impunity the resolution after resolution of the United Nation ... on

the question of Palestine or 4.00 P.M. on the question of apartheid in South Africa. Therefore, the objective of the United States is very clear—not really to liberate Kuwait. It has never bothered to liberate a country, it never stood for the defence of freedom and democracy but to take a stronghold in the Arab world, because today world politics is dominated by petrol. A hundred years back, world politics was dominated by gold. Today it is dominated by petrol and, therefore, the country must have a domination of the petrol world. Also, the United States policy perspective do permit any third world country to grow, to be militarily strong, and in that view Iraq must be taught a lesson! This has been the perspective of the United States. Why does the United States support Pakistan as against democratic India? It is because a strong democratic India is not tolerable to the United States. Therefore, in this context, probably, we in the third world must have a review of this situation.

Sir, today, for the first time, a unipolar world is emerging. We were very concerned about the cold war, and then the bipolar world or multipolar world. But we are also seeing, for the first time, the danger of a unipolar world. I am totally in agreement with Mr. Baby that we feel let down—I would not like to use strong words against a friendly country with whom we have the best of relations—the Soviet Union, but I for myself expected that the Soviet Union to veto Resolution 678. But global scenarios have undergone changes, such changes that the socialist countries have permitted the United States to launch this offensive—not for the liberation of Kuwait but for the destruction of Iraq, for a foothold in the oil world and for a domination of the world politics. And the peace effort of the Soviets has been treated with contempt, by the United States.

Now the question is, where do we go from here? I also feel sorry—and I am not criticizing for the sake of criticism—that at a time when the world's attention is drawn to the Gulf, at a time when the NAM is making some sort of an effort, we do not have a Foreign Minister to represent India in the Non-Aligned Movement, and we have to send a Minister of a lower level to represent this country in the delegation of NAM Foreign Minister to Baghdad. What more unfortunate situation can there be? In fact, if the Prime Minister thought of dismissing Mr. Shukla or asking for his resignation—because he was treated as a Member as a disqualified Member. I think he ought to have dropped him much before Mr. Shukla undertook the task of representing India in the negotiations at NAM after all, you can't have these negotiations by just going to the spot or by just being on the spot. These are long negotiations, continuous negotiations where the familiarity of the individuals counts, where knowledge of the international situation counts, when your stature counts. Under the protocol of conferences of the international world, a Deputy Minister cannot sit

in the same position as a Cabinet Minister does, and it is in such a state of affairs, at most serious moment, that we were represented by a Deputy Minister. I am sure, Sir, whatever we may say to see that the United States should withdraw from the Gulf and the Arab world, however much our demand may be for the international conference on Middle-East—an item which has been on the agenda of the United Nations for long and for the implementation of which the United Nations does not do anything but permits the United States to go for a mercenary ride to Kuwait—there is urgent need for a re-evaluation of our foreign policy, particularly in the context of the newly emerging global situation.

The non-aligned nations, today, are a divided house. There was a time when the voice of the non-aligned nations did count in international affairs. We also had a close link and relationship with the socialist world. Maybe we should again have a closer dialogue with the socialist world to see that the danger of a unipolar world can be thwarted at this stage. Otherwise, today it is Kuwait, tomorrow it may be India or any other third world country. Any powerful third world country will be a victim of the U.S. machination at a given point of time on one pretext or another. And the greatest danger that we see today is that the United States is in a position to manipulate the United Nations in accordance with the dubious motives. Therefore, a concerted fight of the NAM nations is necessary. A review of India's foreign policy is necessary. I feel that we should re-assess our position, have a closer dialogue with non-aligned nations and a serious in-depth consultation with socialist countries so that we can redraw our strategies because the future that we have before us is not what we have had two days back in the past. The global situation global politics and perspectives have undergone drastic changes, and we must be conscious of them.

Lastly, Sir, as I told before this war by the United States is not for libera-

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tion of Kuwait, nobody will support Iraq's annexation of Kuwait. We cannot support annexation of one sovereign country by another country. But the remedy has been worse than the disease. And nobody can support the United States' role of being a policeman of a particular part of the globe for their own purpose.

Therefore, Sir, I conclude by saying that probably the time has come when in the context of the developments in the Gulf, after seeing what happens in the next few days our international relationship is considered in greater depth and detail than probably what we have done in the past. And the national consensus on foreign policy should be maintained at all costs because if we divide ourselves on that we will only help the adversaries.

Thank you, Mr. Vice-Chairman.

श्री मोहम्मद अफजल उर्फ मीम अफजल: मोहतरम जनब वॉशिंग्टन-वेयरमैन सहब, बहुत से फाजिल मेम्बरान ने इस मसले के बहुत ही अहम पहलू पर रोशनी डाली है और मैं समझता हूँ कि गल्फ पर होने वाली इस डिबेट का जो कांसिसेस होना चाहिए था वह इस हउस में आ चुका है। मैं उन चन्द बदनसीब या खुशनसीब हिन्दुस्तानियों में से एक हूँ जिन्होंने बगदाद शहर को जंग शुरू होने के सिर्फ तीन दिन पहले तक देखा है। वहाँ की खुशहाली, बोड़ी चकली सड़कें, बड़े-बड़े प्लाईग्रावर, बहता हुआ वजला, और सुखें और सफेद मासूम बच्चे; ये सब मेरी नि गन्हों के सामने हैं। लेकिन सिर्फ डेढ़ महीने के बस सारा मंजर और सारा पश्मंजर बदल चुका है। एक तहजीबयापता कौस ने और एक तहजीबयापता मुल्कने जम्हूरियत और आजादी के नाम का ढिठोरा पीटते हुए पहले-इस मुल्क पर आसमान से आग बरसाई और अब जमीन से लोले कल बुबह से बरसाये जा रहे हैं। ऊँची-ऊँची बिल्डिंगें मलवे का ढेर बन चुकी हैं, सड़कें तबाह हो चुकी हैं और फूलों जैसे चहरो पर आँक उड़ रही है और किलकारियाँ मारने लालि बच्चे अस्पतालों में पट्टियाँ बाँधे हुए चीखें मार रहे हैं। लेकिन सारी दुनिया चीखने और किल्लाने के कुछ नहीं

कर रही है। यह वाकई बड़े ताज्जुब की बात है—दुनिया इसी जगह है कयामत के बाद भी। यह कयामत आ गई है और दुनिया देख रही है, लेकिन कोई कुछ कर नहीं पा रहा है। जनाब, कहानी इस जंग की जरूर तई मालूम होती है। लेकिन मैं कहता हूँ कि यह कहानी नई नहीं है। यह कहानी बहुत पुरानी है और यह बिस्सा भी बहुत पुराना है। जापान से लेकर इराक तक, हिरोसिमा नागासाकी तक और बगदाद से बसरा तक, कर्बलाए मुहल्ला से नजफ अमरफ तक एक ही कहानी है, सिर्फ किरदार इसके बदल गये हैं। ट्रूमैन की जगह बुश ने ले ली है। साम्राज्यवाद और इसा पसंदों के जंग में लोग मुंतजिर हैं कि फैमला क्या होता है? मोहतरम, 6 अगस्त 1945 को हिरोसिमा के ऊपर और 9 अगस्त 1945 को नागासाकी पर जब एटम बम फेंके गये तो 9 अगस्त की रात में ट्रूमैन ने अपनी एक तकरीर जो नस्त्र की थी उसमें जो कहा था उसको मैं कोट करता हूँ। देखिये कि आज उसके 45 साल के बाद सिर्फ शक्लें बदली हैं अल्फाज नहीं बदले हैं। उन्होंने कहा था कि:

“हम परमात्मा के शुक्रगुजार हैं कि एटम बम में मिला है, हमारे दुश्मनों को नहीं मिला। हम दुआ करते हैं कि ईश्वर अपने राये हक में, अपने हसले मकसद के लिए इसके इस्तेमाल में हमारी रहनुमाई करे।” एटम बम का इस्तेमाल करते हुए लाखों जानें लेने के बाद, हजारों लोगों को अपाहिज बनाने के बाद, तबाही और बरबादी का नंगा नच नचाने के बाद हमने मुनाहों की जो गठरी है; उसको ट्रूमैन ने उठाकर ईश्वर के कक्ष के ऊपर रख दिया, उसके सर के ऊपर लटका दिया था। बिल्कुल इसी अंदाज में आज अमेरिका और उसके 28 सथी मुामलिक अपने मुनाहों की गठरी को खुदा के सर पर रखने की कोशिश कर रहे हैं। हजारों सिविलियस पर जिस तरह से बमबारी की गई है वह पिछले डेढ़ महीने से सारी दुनिया देख रही है। बुश की कारकिर्दगी और अमेरिकी सदन के रबैये को देखकर मुझे एक शेर याद आता है।

सुहरिदों का दरिदा भी है और इंसान भी है, आदमी मैं तो तेरे नाम से घबराता हूँ।

फिर भी हम उनको आदमी कहते हैं। जनबेगाली, सारा सगड़ा कुवैत से मरु हुआ है। बहुत सारे मुकररीन ने इस मसले पर रोशनी डाली है। मेरा क्याल है कि कोई भी जो होश इंसान, कोई भी जम्हूरियत पसंद, कोई भी आजाद पसंद कुवैत के ऊपर जो कुछ भी हुआ इराक ने जिस तरह उस पर कब्जा किया उसकी हिमायत नहीं कर सकता अब करना भी नहीं चाहिये। लेकिन मैं आपकी तबज्जह इस तरफ भी दिलाता चाहता हूँ कि जो हुक्मरान अपनी अवाम को बुरे वक्त में छोड़कर भाग जाएं उन्हें क्या हुक्मत करने का हक है? इकतदार लंदन और अमेरिका जैसे खानों के अंदर लाखों डॉलर खर्चने का नाम नहीं है। इकतदार इसलिये नहीं होते कि वे अपने हरम के अंदर दुनिया की खबसूरत तरीत औरतों को जमा करें। इस्तेदार है अवाम के साथ खड़े होने का नाम। हुक्मरानों का खरीजा है कि जब अवाम पर बुरा वक्त पड़े और वह सीने से सीना मिलाकर, कंधे से कंधा मिलाकर उनके साथ मैदान-जंग में जबदोज़हद करें। यह नहीं कि अगर कोई बाहर से हमलावर आये तो हवाई जहाज में बैठकर भाग जाय और अवाम को मंसखार में छोड़ जाय। अमेरिका जम्हूरियत का दाईत बनता है। वह सारी दुनिया के अंदर जम्हूरियत का ठेकेदार बनता है, वह सेल्फ अप्वाइंटेड कस्टोडियन है अगर वह ऐसे बादशाहों और ऐसे शाहों और ऐसे बदकिरदार लोगों की हिमायत करने के लिये खड़ा हुआ है। कुछ लोगों की कुवैत की आजादी की बड़ी फिक्र है। मैंने अपनी आंखों से क्याबाद के सड़कों पर कुवैती शोखों को चार-चार इराकी औरतों को अपनी बगल में लेकर घूमते हुए देखा है। अगर आज हिन्दुस्तान किसी छोटे से मुल्क पर कब्जा कर ले तो यहां पब्लिक ओपीनियन क्या होगी? सोचने की बात है कि आखिर सद्दाम हुसैन के साथ इराकी पब्लिक ओपीनियन में उसकी मुखा-लफत क्यों नहीं की? वह नफरत थी जो कुवैती और अरबी शहजाहों के अपनी

अप्याशियों की वजह से दूसरे अरब मुसल-लिक में अपने खिलाफ अवाम के अन्दर पैदा की। इसलिए सद्दाम हुसैन की हिम्मत हुई और उन्होंने कुवैत पर कब्जा किया। इसलिए खद इराक के अन्दर भी कोई आवाज नहीं उठी। मैं पूछना चाहता हूँ और बात है, जरा कड़वी, लेकिन अगर इसको हम अप्लाई करें अगर हिन्दुस्तान के कंटेस्ट में तो हमें जब ब मिल सकता है। अगर सन् 1965 की जंग के अन्दर लाल बहादुर शास्त्री जी इस मुल्क को छोड़ कर हवाई जहाज में बैठ कर भाग जाते तो क्या हिन्दुस्तान का अवाम लाल बहादुर शास्त्री जी के लिए जंग कर सकता था? कभी नहीं। सन् 1971 की जंग में इन्दिरा गांधी मुल्क को छोड़ कर भाग जातीं तो क्या इस मुल्क के अवाम इन्दिरा गांधी के साथ हिमायत कर सकते थे जिस तरह से उन्होंने की। तो उन शहनशाहों और बादशाहों की हिमायत करने से पहले कुछ बहने से पहले हमें उनके किरदार पर भी नजर रखनी चाहिये। यह देखना चाहिये कि उन्होंने अपने अवाम को क्या किया? कुवैत और सऊदी अरब जहां आदमी एक लफज नहीं बोल सकता, जहां बोलने वाला सुबह नजर नहीं आता आज अमरीका उस कुवैती शहनशाहों की हिमायत करने के लिए खड़ा हुआ है डेमोक्रेसी के नाम पर। जिस मुल्क में अवाम को डेमोक्रेसी नहीं दी गई उस मुल्क के बादशाहों के लिए यह खड़े हुए हैं डेमोक्रेसी के नाम पर। मोहतरम, इस बात को छोड़ दीजिये, मैं कहता हूँ कि सद्दाम हुसैन ने बहुत बड़ा जुर्म किया, कुवैत पर कब्जा कर लिया। लेकिन कुवैत की आजादी तो आपको अजीब है लेकिन फिलिस्तीन की सख्तियों पर जो कुछ हो रहा है उसके बारे में आपका क्या क्याल है? क्या फिलिस्तीनी लोगों की रगों के अन्दर बहने वाला खून कुवैती शहनशाहों के खून से ज्यादा पतला है? क्या वह खून सफेद है? जो यह उनकी हिमायत नहीं करते? सद्दाम हुसैन का जुर्म तो हम कबूल कर सकते हैं मगर इजरायल का जुर्म कौन कबूल करेगा जो सभारिके बक्त का सब से बड़ा नासूर है। इसका जुर्म कौन कबूल करेगा, कोई है दिखाव देने

[Shri Dinesh Goswami]

tion of Kuwait, nobody will support Iraq's annexation of Kuwait. We cannot support annexation of one sovereign country by another country. But the remedy has been worse than the disease. And nobody can support the United States' role of being a policeman of a particular part of the globe for their own purpose.

Therefore, Sir, I conclude by saying that probably the time has come when in the context of the developments in the Gulf, after seeing what happens in the next few days our international relationship is considered in greater depth and detail than probably what we have done in the past. And the national consensus on foreign policy should be maintained at all costs because if we divide ourselves on that we will only help the adversaries.

Thank you, Mr. Vice-Chairman.

श्री मोहम्मद अफजल उर्फ मीम अफजल: मोहम्मद जनाब वाइस-चेयरमैन सहब, बहुत से फारिशल मेम्बरान ने इस मसले के बहुत ही अहम पहलु पर रोशनी डाली है और मैं समझता हूँ कि गल्फ पर होने वाली इस डिबेट का जो कांसिसेस होना चाहिए था वह इस ह.उ.स में आ चुका है। मैं उन चन्द बदनसीब या खुशनासीब हिन्दुस्तानियों में से एक हूँ जिन्होंने बगदाद शहर को जंग शुरू होने के सिर्फ तीन दिन पहले तक देखा है। वहाँ की खुशहाली, चौड़ी चकली सड़कें, बड़े-बड़े पलाईग्रावर, बहता हुआ वजला, और सुख और सफेद मासूम बच्चे, ये सब मेरी नि गन्हों के सामने हैं। लेकिन सिर्फ डेढ़ महीने के काम सारा मंजर और सारा परमंजर बदल चुका है। एक तहजीबयापता कीम ने और एक तहजीबयापता मुल्क ने उम्हूरियत और आजादी के नाम का डिबोरा पीटते हुए पहले इस मुल्क पर आसमान से आग बरसाई और अब जमीन से लोल कल बुझ से बरसाये जा रहे हैं। ऊंची-ऊंची बिल्डिंगें मलवे का ढेर बन चुकी हैं, सड़कें तबाह हो चुकी हैं और फलों जैसे चहरों पर आक उड़ रही है और किलकारियां मारने वाली बच्चे अस्पतालों में पट्टियां बाँधे हुए चीखें मार रहे हैं। लेकिन सारी बुझा बीजने और चिल्लाने के कुछ नहीं

कर रही है। यह बाकई बड़े ताज्जुब की बात है—दुनिया इसी जगह है कयामत के बाद भी। यह कयामत आ गई है और दुनिया देख रही है, लेकिन कोई कुछ कर नहीं पा रहा है। जनाब, कहानी इस जंग की जरूर तई मालूम होती है। लेकिन मैं कहता हूँ कि यह कहानी नई नहीं है। यह कहानी बहुत पुरानी है और यह बिस्सा भी बहुत पुराना है। जापान से लेकर इराक तक, हिरोसिमा नागासाकी तक और बगदाद से बसरा तक, कर्बलाए मुहल्ला से नजफ अशरफ तक एक ही कहानी है, सिर्फ किरदार इसके बदल गये हैं। दूर्मैन की जगह बुश ने ले ली है। साम्राज्यवाद और इसा एसदों के जंग में लोग मुंतजिर हैं कि फैसला क्या होता है? मोहतरम, 6 अगस्त 1945 को हिरोसिमा के ऊपर और 9 अगस्त 1945 को नागासाकी पर जब एटम बम फेंके गये तो 9 अगस्त की रात में दूर्मैन ने अपनी एक तकरीर जो नस्त्र की थी उसमें जो कहा था उसको मैं कोट करता हूँ। देखिये कि आज उसके 45 साल के बाद सिर्फ शक्लें बदली हैं अल्फाज नहीं बदले हैं। उन्होंने कहा था कि:

“हम परमात्मा के शुक्रगुजार हैं कि एटम बम में मिला है, हमारे दुश्मनों को नहीं मिला। हम दुआ करते हैं कि ईश्वर अपने राये हक में, अपने हसले मकसद के लिए इसके इस्तेमाल में हमारी रहनुमाई करे।” एटम बम का इस्तेमाल करते हुए लाखों जानें लेने के बाद, हजारों लोगों को अपाहिज बनाने के बाद, तबाही और बरबादी का नंगा नाच नचाने के बाद अपने मुनाहों की जो गठरी है, उसको दूर्मैन ने उठाकर ईश्वर के कंधे के ऊपर रख दिया, उसके सर के ऊपर लद दिया था। बिल्कुल इसी अंदाज में आज अमेरिका और उसके 28 संधी मुसालिक अपने गुनाहों की गठरी को खुदा के सर पर रखने की कोशिश कर रहे हैं। हजारों सिविलियंस पर जिस तरह से बमबारी की गई है वह पिछले डेढ़ महीने से सारी दुनिया देख रही है। बुश की कार्रकिर्दों और अमेरिकी सदन के रवये को देखकर मुझे एक खेर याद आता है।

है और दूसरी तरफ अपना दलाल बना रखा है, यह कमाल की बात है।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैं अहलुब लिया साहब का बहुत शुक्र-गुजार हूँ। उन्होंने बड़ी अच्छी तवज्जह दिलायी। वह सी०आई०ए० की कैद में फंसा हुआ है तभी यहाँ पर मामलात तय करने के लिए आया और मुझे कहते हुए शर्म आती है अहलुब लिया साहब कि आपके लीडर (राजीव गांधी) ने भी उनसे मुलाकात की। नहीं की है तो बताइये। आपके लीडर खड़े होकर बयान दें। वजीरे आजम बतायें कि क्या उन्होंने अदनान खशोगी से खुफिया मुलाकातें नहीं कीं। इसको गवर्नमेंट डिनाई करे। हमारे मुल्क में जो हथियार बनते हैं उसका उन्होंने जायजा लिया। इसके पीछे सी०आई०ए० की सोची समझी साजिश है। हमारे मुल्क के हुसमरान और वजीर इस साजिश में शरीक हैं यह मैं इल्जाम लगाता हूँ। वजीरे आजम हाँ पर खड़े होकर इसका जबाब दें।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now. Your time is over.

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैं दो मिनट में अपनी बात खत्म कछ्वा। रिपयूलिग इन्होंने बंद कर दी हैं चाहे अवाम के प्रेशर में की हो या घबड़ाकर की हो। हमारा गुनाह तो ये बहुत बताते हैं कि बी० बी० सिंह ने मुआहिदा किया। बी०

पी० सिंह साहब अब तक 6 बार इसको डिनाइ कर चुके हैं। कोई सभूत सरकार की तरफ से पेश नहीं किया गया है कि बी० पी० सिंह ने रिपयूलिग का मुआहिदा किया था। मैं इससे भी आगे जाकर कहता हूँ कि राजीव गांधी साहब पर भी इल्जाम लगाया गया। मैं इन्फाफ पसंदी को सामने रखकर कहता हूँ कि राजीव गांधी साहब हों या बी० पी० सिंह साहब हों, पहली बात तो यह मुआहिदा हुआ नहीं और अगर हुआ तो पीस के दौरान कोई मुआहिदा करना अलग बात है और जंग के जमाने में तेल भरना अलग बात है। हमारा एक शिप आज तक इराक के अंदर खड़ा हुआ है। आधा सामान उतर चुका है और आधा जो भरा हुआ है वह सड़ रहा है। आज तक हमने उस सामान को उतारने की इजाजत नहीं दी। हम दवाइयाँ नहीं भेज सकते, हम लोग बच्चों का दूध नहीं भेज सकते लेकिन हम लोग रिपयूलिग कर सकते हैं उन जहाजों की जिनके बारे में हमारी इतनी हिम्मत नहीं कि हम उनसे यह पूछ लें कि इन जहाजों में खाने पीने का सामान है कि हथियार हैं। मुझे सरकार के नुमाइंदों ने यह बात कही कि हम इसका जवाब नहीं दे सकते कि उनके अंदर क्या सामान था। यकीनन उनके अंदर हथियार, बम थे। मेरा जायजा है कि उनके अंदर बम थे और आपने रिपयूलिग की और हिंदुस्तान की मुस्तनत खारिज पालिसी के साथ विश्वासघात किया।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please resume your seat. (Interruptions). Please conclude.

श्री मोहम्मद अफजल उर्फ श्री अफजल : मैं यह बात कहना चाहता हूँ कि इन्होंने अपने जुर्म का इकबाल कर रेपयूलिग बंद करना इनके जुर्म का इकबाल है, इस बात को कबूल करना है कि इन्होंने जुर्म किया था; लेकिन इनको सजा नहीं मिली है। जुर्म कबूल करने से सजा नहीं मिलती है। और सजा तब होगी, जब यह सरकार इस्तीफा देगी और मैं अपने कांग्रेस के भाइयों से भी कहता हूँ कि आप ही की मदद से और आप ही के प्रोपेण्डा से और आप ही के लड़ने से थोड़ा सा असर हुआ इन पर। जुर्म तो आपने कबूल करवा लिया, सजा आप कब देंगे इनको?

आखिर में मैं कहना चाहूंगा, और अभी कहा भी गया है कि यह पूरा जो हमारा वेस्टन भीषिय है, इसने सद्दाम हुसैन को एक ट्रेटर के रूप में जाहिर किया है, एक डिक्टेटर बना करके पेश किया है। मैं दावे से कहता हूँ, मैंने इराक को अपनी आंखों से देखा है। जितनी हेमोनेसी मैंने इराक में देखी है, किसी अरब मुल्क में नहीं देखी और यह उसको एक डिक्टेटर बना करके पेश कर रहे हैं। सद्दाम ने पहले दिन कहा था कि मैं कुवैत खाली कर दूँगा, पर फिलीस्तीन खाली कर दिया जाए।

इन्होंने इस इशु को सार्दइट्टेक किया और अब यह दुबारा बही कर रहे हैं। उसने खुद कहा कि मैं कुवैत आगो करने

के लिए तैयार हूँ, लेकिन उसके बावजूद जमीनी जंग शुरू की गई है। मैं एक मिनट में अपनी बात खत्म कर दूंगा।

मैं आखिरी बात कह रहा हूँ और इस हुकूमत से दखिस्त करूंगा, दस्तबस्ता गुजारिश करूंगा—हमारे यशवंत सिन्हा जी यह बैठे हैं, उनके जरिए से मैं प्राइम मिनिस्टर को यह मैसेज पहुंचाना चाहता हूँ कि हम आपके दुश्मन नहीं हैं, लेकिन पूरे मुल्क को पूरी दुनिया के सामने शर्मिन्दा मत कीजिए।

[उपसभाध्यक्ष (श्री एस० ए० बंबी) पीठासीन हुए]

खुदा के वास्ते आप माफी मांग लीजिए, जो कुछ आपने किया है, और इराक की खुल कर हिमायत कीजिए। रेपयूलिग कर चुके, अगर आप में हिम्मत है, तो थोड़ी सी दवाइयां भी हिंदुस्तान की तरफ से उन लोगों को पहुंचाइये, जो जख्मी हों अस्पतालों में पड़ हुए हैं।

और आखिर में मैं यह भी कहूंगा कि युनाइटेड नेशंस, जिसकी अमरीका ने अपने घर की लोडी बना करके रखा हुआ है, अगर वह कुछ काम नहीं कर सकती, तो हमको युनाइटेड नेशंस का प्रायकाश करना चाहिए। शुक्रिया।

† [ مثنوی محمد افضل رحمہ اللہ ]

(اتریر دلش): محترم جناب دانش

چیرمین صاحب۔ بہت سے ناخصل علمدان  
نے اس مسئلے کے بہت ہی اہم پہلوؤں  
پر روشنی ڈالی ہے۔ اور میں سمجھتا ہوں  
کہ کلف پر ہونے والی اس ڈبیت کا  
جو کائنات میں ہونا چاہیے تھا وہ اس  
ہالوس میں آچکا ہے۔ میں ان چند لفظ  
یا خوش نصیب ہندوستانیوں میں سے ایک  
ہوں۔ جنہوں نے بغداد شہر کو جنگ  
شروع ہونے کے صرف تین دن پہلے  
تک دیکھا ہے۔ وہاں کی خوشحالی  
چوڑی سڑکیں، بڑے بڑے مٹلی اور  
بہادر جہاز اور سرخ اور سفید مٹھور  
بچے یہ سب میری نگاہوں کے سامنے ہیں  
لیکن صرف ڈیڑھ منٹ کے بعد سارا منظر  
اور سارا پس منظر بدل چکا ہے۔ ایک  
تہذیب یافتہ قوم نے اور ایک تہذیب  
یافتہ ملک نے جمہوریت اور آزادی  
کے نام پر ایک دوسرا بٹھکے ہوئے پیلہ  
ملک پر آسمان سے آگ برسائی اور  
اب زمین سے شیعہ کل جموں سے برسے  
مار رہے ہیں۔ اور جی اور جی بلڈ گیس کا  
ڈھیر بن چکی ہیں۔ سڑکیں تباہ ہو چکی

ہیں اور معمول جیسے چہروں پر خاک  
اڑ رہی ہے۔ اور کھاریاں مارنے والے  
بچے اسپتالوں میں شیاں باندھے ہوئے  
چھن مار رہے ہیں۔ کٹین ساری دنیا  
ملاوہ چھنے اور چھیننے کے کچھ نہیں کر رہی  
ہے۔ یہ واقعی ٹکڑے ہی تعجب کی بات  
ہے۔ دنیا اسی جگہ ہے قیامت کے بعد۔  
یہ قیامت آگئی ہے۔ اور دنیا دیکھ رہی  
ہے۔ کٹین کوئی کچھ نہیں کر پا رہی ہے۔  
صنایع کہانی اس جنگ کی ضرورتی طور  
سہی ہے۔ کٹین صیانتا ہوں یہ کہانی نہیں  
ہیں ہے۔ یہ کہانی جیت رہی ہے اور  
یہ قلعہ بھی بہت پرانا ہے۔ جاپان سے  
تکیر عراق تک پیرو شیا سے ناگاساکی  
تک اور بغداد سے لے کر تک کریم  
میں ہے۔ جتنا اشرف تک ایک ہی کہانی  
نہیں صرف کردار اس کے بدل گئے ہیں۔  
شہروں کی جگہ لٹیوں نے لے لی ہے۔ عراق  
داد اور انصاف پسندوں کے جنگ میں  
تک شہر میں کہ منہ نہ کیا ہوا ہے؟  
مقدم ۶ اگست ۱۹۴۵ کو عبور و شیا  
سے اور ۶ اگست ۱۹۴۵ کو ناگاساکی  
سے اور جب ۱ شہرم بم پھٹنے لگے تو  
۶ اگست کی رات میں شہر میں نے اپی

تقریر میں جو نشر کی گئی تھی اس میں جو کہا  
تھا اس میں لوٹ کرتا ہوں۔ دیکھئے کہ  
آج اس کے ۴۵ سال کے بعد صرف شکلیں  
بدلی ہیں الفاظ نہیں بدلے ہیں انہوں نے  
کہا تھا:

"ہم میرا حق کے شکر گزار ہیں کہ  
ایٹیم بم ہمیں ملا ہے۔ ہمارے دشمنوں  
کو سنیں مدد ہے۔ ہم دعا کرتے ہیں کہ الشیور  
اپنے رائے حق میں اپنے حصول مقصد  
کیلئے اس کے استعمال میں ہماری رہنمائی  
کرے۔" ایٹیم بم کا استعمال کرتے ہوئے  
لاکھوں جانیں لینے کے بعد۔ ہزاروں  
لوگوں کو اپنا جناح بنانے کے بعد۔ تباہی  
اور مبراہی کا نشانہ بنانے کے بعد  
اپنے گناہوں کی جو گھڑی ہے اس کو  
شر میں نے اٹھا کر الشیور کے کندھے  
کے اوپر رکھ دیا اس کے سر کے اوپر لاد  
دیا تھا سب بالکل اسی انداز میں  
آج امریکا اور اس کے ۲۸ ساتھی ممالک  
اپنے گناہوں کی گھڑی کو خدا کے سر  
پر رکھنے کی کوشش کر رہے ہیں۔  
ہزاروں سولینس پر جس طرح سے ہماری  
کی گئی ہے وہ پچھلے ڈیڑھ مہینے سے  
ہماری دنیا دیکھ رہی ہے۔ لبس کی کار

نزدی اور امریکی صدر کے دھڑکنے کو دیکھ  
کر مجھے ایک شعر یاد آتا ہے۔  
"تو درنہوں کا درندہ بھی ہے  
اور انسان بھی ہے۔  
آدمی میں تو تیرے نام سے گھبراتا  
ہوں۔"

پھر بھی ہم اتنا آدمی کہتے ہیں۔ جناب  
عالی سارا تحفہ کویت سے شروع ہوا  
ہے۔ بیت سارے مقروں نے اس پر  
روشنی ڈالی ہے۔ میرا خیال ہے کہ کوئی  
جی ڈی پوٹش انسان۔ کوئی بھی  
بہمنیت پسند۔ کوئی بھی آزادی پسند  
کویت کے اوپر جو کچھ بھی ہوا۔ عراق  
نے جس طرح سے اس پر قبضہ کیا اس کی  
حمایت میں کر سکتا اور کرنا بھی نہیں  
چاہیئے۔ لیکن میں آپ کی توقع اس طرف  
بھی دلانا چاہتا ہوں کہ جو حکمران اپنی  
عوام کو تیرے وقت میں جھوڑ کر مچا  
جائیں انہیں کیا حکومت کرنے کا حق ہے۔  
اقتدار لندن اور امریکہ کے جیسے خاؤں  
کے اندر لاکھوں ڈالر ہارنے کا نام نہیں  
ہے۔ اقتدار اس لئے نہیں ہوتا کہ اپنے  
صرم کے اندر دنیا کی خوب صورت ترین  
عورتوں کو جمع کریں۔ اقتدار ہے عوام  
کے ساتھ لٹھے ہوئے کا نام۔ حکمران

مقابلہ میں ہے کہ جب عوام پر برا وقت  
 پڑے تو وہ سینے سے سینہ ملا کر  
 کنبہ سے کنبہ ملا کر آگے ساتھ  
 میدان جنگ میں جدوجہد کریں۔ یہ ہیں  
 کہ اگر کوئی باہر سے حملہ آور آئے تو سوائی  
 جہاز میں بیٹھ کر جنگ جاسں اور عوام  
 کو بھڑار میں جھوٹ جاسں۔ امریکہ جیت  
 گا دانی بنتا ہے۔ وہ ساری دنیا کے  
 اندر جہازیں کاٹھنڈار بننا ہے وہ  
 صلیف ایپائنڈ کسٹوڈین ہے اگر  
 توہ ایسے بادشاہوں اور ایسے شاہوں  
 اور ایسے نوکر دار لوگوں کی حمایت  
 کرنے کیلئے کھڑا ہوا ہے۔ کچھ لوگوں کو  
 کویت کی آزادی کی بڑی فکر ہے۔ میں  
 نے اپنی آنکھوں سے بغداد کی سڑکوں  
 پر کویتی شہنوں کو چار چار عراقی عورتوں  
 کو اپنی بغل میں بیکر کھینچے ہوئے دیکھا  
 ہے۔ اگر کچھ ہندوستان کسی جھوٹے  
 ملک پر قبضہ کرنے تو یہاں پبلک اپشن  
 کیا ہوگی؟ سوچنے کی بات ہے کہ آخر  
 عہد ام حسین کے کویت پر قبضہ کون  
 کے بعد عراقی پبلک اپشن نے اسکی  
 مخالفت کیوں نہیں کی۔ وہ لغزت حق  
 جو کویتی اور سعودی شہزادوں نے اپنی

مقابلہ میں ہے کہ جب عوام کے اندر  
 مالک میں اپنے خلاف عوام کے اندر  
 کن۔ اسلئے عہد ام حسین کی ہمت ہوئی اور  
 انہوں نے کویت پر قبضہ کیا۔ اسلئے خود  
 عراق کے اندر کوئی آواز نہیں اٹھی۔ میں  
 یوٹینا جانتا ہوں اور بات ہے ذرا گراہی  
 لیکن اگر اسکو اپلائی کریں اگر ہندوستان  
 کے کنٹیکٹ میں تو ہمیں جواب مل سکتا  
 ہے۔ اگر ۱۹۶۵ء کی جنگ کے اندر دل  
 بہادر شہزادہ ستری کی اس ملک کو جھوٹ کر  
 سوائی جہاز میں بیٹھ کر جنگ جاتے تو کیا  
 ہندوستان کا عوام لال بہادر شہزادہ  
 کیلئے ملک کمر کھاتا تھا۔ کبھی نہیں۔ سنہ  
 ۱۹۷۱ء کی جنگ میں اندر اگلانہ صلی ملک  
 جھوٹ کر جنگ جاسں تو کیا اس ملک کے  
 عوام اندر اگلانہ صلی کے ساتھ حمایت کر  
 سکتے تھے۔ میں ہرے سے انہوں نے کی۔  
 دوران شہنشاہوں اور بادشاہوں کی قیادت  
 کنبہ سے کنبہ کنبہ سے کنبہ میں ان کے  
 کردار پر بھی اندر ڈالنی چاہیے۔ یہ دیکھنا  
 چاہیے کہ انہوں نے اپنے عوام کو کیا دیا کویت  
 اور سعودی عرب جہاں آدمی ایک لفظ  
 میں بول سکتا جہاں بولے والا صبح نہ  
 ہی آتا آج امریکہ ان کویتی شہنشاہوں

کی حمایت کرنے کیلئے کھڑا ہو گیا ہے۔  
 ڈیموکریسی کے نام پر جس ملک میں  
 عوام کو ڈیموکریسی میں دی گئی اس تبدیلی  
 کے باوجود ملک کے لئے یہ کھڑے ہوئے ہیں  
 ڈیموکریسی کے نام پر۔ مختصر ان سب  
 باتوں کو چھوڑ دیتے ہیں کتنا حد تک عوام  
 حسین نے بہت شراہرم کیا۔ کویت  
 پر قبضہ کر لیا۔ تین کویت کی آزادی  
 تو آپ کو غصہ ہے۔ لیکن فلسطین  
 کی سرزمین پر جو کچھ ہو رہا ہے اس  
 کے بارے میں آپ کا کیا خیال ہے۔  
 کیا فلسطین کے لوگوں کی طرف سے  
 بے والد خون کوئی شہنشاہی  
 کے خلاف سے زیادہ تیار ہے کیا وہ  
 خون سفید ہے؟ جو یہ اعلیٰ جوایت  
 میں کرتے۔ عوام حسین کا قہر کم تو  
 ہم قبول کر سکتے ہیں۔ مگر اسرائیل  
 کا قہر کم کون قبول کرے گا۔ جو مشرق  
 وسطیٰ کا سب سے بڑا نا سوراہہ ہے۔  
 اس کا قہر کم کون قبول کرے گا کوئی ہے  
 جس کا دینے والا۔ اگر عراقی و ایرانی  
 کرے تو ان کے لئے ہم ہیں۔ مینر اسٹین  
 س پیئر ایٹ مینر اسٹین ہی اسٹیل  
 ٹیبلٹ مینر اسٹین ہی اگر اسرائیل قہر کم

کرے تو اس کے لئے پاس ویٹو پاور  
 ہے۔ شرم آئی جائیے ان لوگوں کو۔  
 فلسطین اور کویت کیلئے ظالمانہ کے یہ  
 دو ہیلے اقدام متحدہ کی پالیسی کے خلاف  
 کرتے ہیں۔ ہم لوگ اقوام متحدہ  
 کی شان میں بڑے قہر سے بڑھتے ہیں  
 لیکن اس کے چارٹر کو کس طرح سے  
 استعمال کیا جا رہا ہے۔ ساری دنیا دیکھ  
 رہی ہے۔ جناب مٹی۔ باہر کا باشندہ  
 بہت بوجھتی ہے۔ لیکن مغربی کسی اندر کی بات  
 مٹی کی جانے۔ یہ شہری دنیا جو ہے جس کے  
 ہم قہر میں تان الاٹن سو وینٹ کے لئے  
 میں ہمارا رمل اس کے اندر لکھ ہے اسکو  
 بھی دیکھنے کی ضرورت ہے۔ شہری قہر شکر  
 نے بڑی تفصیل میں اس پر روشنی ڈالی  
 ایچ آر۔ نے فی صوبہ نے دینش گوسٹن  
 جی نے بھی بڑھائی چر جائی ہے میں زیادہ  
 تفصیل میں نہیں جانا چاہتا ہوں۔ جس  
 طرح سے ری نوٹنگ کی گئی ہے۔ میں  
 آپ سے کہتا ہوں کہ میں نے عراق کے  
 اندر عراقی عوام میں بڑھ ستائش  
 کیلئے عہدوی دیکھی ہے۔ وہ محبت دیکھی  
 ہے۔ جو کسی مہربان ملک میں دیکھی  
 انہما ہمارے ٹریڈیشنل دوست تھا۔

پر عرض پر ہمارا ساتھ دیا۔ کوئی ایسا ملک  
 ملک بنائیے جس نے کشمیر کے مسئلے  
 پر عراق کی طرح سے ہمارا ساتھ نہا  
 لبنان ہمارے ساتھ ٹھہرے ہو کر دیا جو  
 آج ہم اس قابل نہیں رہ گئے ہیں اس  
 ری فیوٹنگ کے بعد کہ ہم سکیں کہ ہم  
 ہندوستانی متبادہ دوست ہیں اس  
 سرکار نے ہماری ناک کٹوا دی ہے۔  
 اس کے بعد یونائیٹڈ نیشنز میں دوڑ  
 سے باہر کر۔ اب آف اور معاہدہ  
 انہوں نے کیلئے ہے جس کے تحت جٹ  
 کے تحفظ ایک کروڑ روپیے کے سعودی  
 عرب کو بھیج رہے ہیں۔ وہ بنگال میں  
 آج تک روکے ہوئے ہیں۔ وہاں کے  
 سی۔ پی۔ آئی۔ ایم۔ کے لوگوں نے اسکو  
 روکنا ہوا ہے۔ یہ جٹ کے تحفظ  
 جنگ میں استعمال ہونے کیلئے جائیں گے۔  
 گورنمنٹ جواب دے۔ کمرشیل مشین  
 نے اس جنگ کے دور میں سعودی  
 عرب سے جٹ کے تحفظ کا ایک کروڑ  
 روپیہ کا معاہدہ کیسے کیا۔ ان تحفظوں  
 میں ریت بھری جائے گی۔ اور انکا دعویٰ  
 سرحد پر سیلورٹی کیلئے استعمال کیا  
 جائے گا۔ یہ جنگ میں ہندوستان کی بلا

واسطہ مداخلت ہے۔ اور اسکو رکنا  
 جٹ۔  
 جٹ کہتے ہیں کہ ہماری سرکار نے  
 آئی ایم ایف کے لون کیلئے ری فیوٹنگ  
 کی۔ میں کہتا ہوں ہیں۔ یہ آئی ایم ایف  
 کے لون کیلئے ہیں کی۔ حضور یہ آئی ایم ایف  
 الزام کاٹ لے۔ یہ ایسا الزام ہے  
 جس سے اب اس غنیمت دے رہے  
 ہیں۔ انہوں نے ری فیوٹنگ اسلئے کی  
 کہ اس سرکار میں امریکہ اور اسرائیل  
 کا تحفظ یہ ہے جوئے ہیں۔ وہ وہی  
 کے آرڈر کیلئے اس ملک کے اندر کام  
 کوئے ہیں۔ اور اگر نہ کرتے ہوئے تو  
 امریشیل کر کے شیارہ کے دھل  
 عہدہ خٹوئی کے ساتھ اس ملک کے  
 وزیر اعظم اور اس ملک کے مشین  
 اور دو سو لاکھ پھیل کھانا نہ کھاتے  
 لے اور ڈنر نہ کرتے اور اسکی چلبلی  
 انہوں میں نہ تھی۔ ہمارے لئے شرم  
 ہے۔ کہ عدنان خٹوئی اس ملک  
 میں آیا جس پر امریکہ میں آج پر مقدمہ  
 چل رہا ہے۔ جسکی تیاریوں کی دہائی  
 پوری دیا کہ معکوم ہے۔ اس عدنان  
 خٹوئی کے ساتھ ہمارے وزیر اعظم

کریں۔ ہمارے مندر میں آئی شان میں  
 فقیدے پڑھیں۔ شرم آئی جائیے ہم کو۔  
 جناب اعلیٰ میں آپ کو بتانا چاہتا ہوں  
 کہ عدنان خٹوگی بیان پر ڈنر لینے کیلئے  
 کھانا کھانے کیلئے ہیں آیا تھا۔ عدنان  
 خٹوگی سی۔ آئی۔ لے کے کیلئے ہے اس  
 ملک میں آیا تھا۔ عدنان خٹوگی قطر  
 کے قسبی مبارک اور سعودی عرب  
 کے شاہ منید کے اشارے پر اور آئے  
 کیلئے ہے اس ملک میں آیا تھا۔  
 شری منیر جیت سنگھ آملو الیم:

(ہندی)

شری محمد افضل مرحوم۔ افضل امین

آملو الیم صاحب کا شہر گزار ہوں۔

انہوں نے بڑی اچھی توجہ دلائی۔ وہ

سی۔ آئی۔ لے۔ کی قید میں پھنسا ہوا

ہے۔ تمہی بیان معاملات کے کہنے

کیلئے آیا اور مجھے کہتے ہوئے شرم

آئی ہے۔ آملو الیم صاحب کہ آپ کے لیڈر

راجو گاندھی نے بھی اس سے مداف کی۔

میں کہتے تو بتائیے آپ کے لیڈر کھڑے

ہو کر بیان دیں۔ وزیر اعظم بتائیں کہ کیا

انہوں نے عدنان خٹوگی سے غیبہ بدلتا

ہیں کی۔ اسکو گورنمنٹ ڈنالی کہتے

چارے ملک میں جو تیار بنے ہیں اسکا  
 انہوں نے جائزہ لیا۔ اسکا کئے کچھ سی۔  
 آئی۔ اے۔ کی سوچی سمجھی سازش ہے۔  
 ہمارے ملک کے حکمران اور وزیر اعظم  
 اس سازش میں شریک ہیں۔ میں  
 یہ الزام لگاتا ہوں۔ وزیر اعظم بیان پر  
 کھڑے ہو کر جواب دیں۔

والس چیرمین شری صاحب سترنا

جی مسعود کر: (انگلش)

THE VICE-CHAIRMAN (SHRI  
 BHASKAR ANNAJI MASODKAR):  
 Please conclude now. Your time is  
 over.

شری محمد افضل مرحوم۔ افضل امین

دو منٹ میں اپنی بات ختم کرونگا۔

ری فیوٹنگ انہوں نے بند کر دی ہے۔

جلے عوام کے میر پٹر میں کی ہو یا گجرا

کر کی ہو۔ ہمارا گناہ تو یہ ہے کہ بتاتے ہیں

کہ وی بی نے معاہدہ کیا۔ وی بی سنگھ

صاحب ۹ مرتبہ اب تک اسکو تردید

کر چکے ہیں کوئی ثبوت سرکار کی طرف

سے پیش نہیں کیا گیا ہے۔ کہ وی بی۔

سنگھ نے ری فیوٹنگ کا معاہدہ کیا

تھا۔ میں اس سے بھی آگے جا کر کہتا

ہوں کہ راجو گاندھی صاحب پر الزام

لگایا گیا۔ میں انصاف پسندی کے سلسلے

کے لئے کہتا ہوں کہ راجو گاندھی ہوں یا

وی بی۔ سنگھ ہوں پہلی بات تو یہ

کہ کوئی معاہدہ ہوا ہی نہیں اگر معاہدہ ہو تو جس کے دوران معاہدہ کرنا آگ بات ہے اور جنگ کے زمانے میں تیل سونا آگ بات ہے۔ ہمارا ایک شہب آج تک عراق کے اندر نہیں ہوا ہے۔ آدھا سامان اُتر چکا ہے اور آدھا جو بھرا ہوا ہے وہ ستر رہا ہے۔ آج تک ہم نے اس سامان کو ان لوگوں کی اجازت میں دی۔ ہم دوائیاں بھی بھیج سکتے۔ ہم لوگ بھوکا معدوم ہیں بھیج سکتے۔ لیکن ہم لوگ ری فینولک کر سکتے ہیں ان جہازوں کو جتنے بارے میں ہمارے اندر اتنی ہمت نہیں کہ ہم ان سے یہ پوچھ لیں کہ جو ان جہازوں میں کھلے پتے کا سامان ہے کہ تیار ہیں؟ پھر سرکار کے نمائندوں نے یہ بات کہی کہ ہم اسکا جواب بھی دے سکتے کہ آٹے اندر کیا سامان تھا۔ یقیناً آٹے اندر تیل ہم سٹے۔ میرا جائزہ ہے کہ آٹے اندر ہم تھے اور آپ نے ری فینولک کی اور ہندوستان کی مشہد خارجہ پالیسی کے ساتھ دشمنوں کو گھات کیا۔

وائس چیرمین "شری بھاسکر" :

بھاسکر : (الگٹن)

شری بھاسکر : افضل عرف م۔ افضل میں یہ بات کہنا چاہتا ہوں کہ انہوں نے اپنے قہر کا اقبال کر لیا۔ ری فینولک بعد کرنا ان کے قہر کا اقبال ہے اس بات کو قبول کرنا ہے کہ انہوں نے قہر کیا تھا۔ لیکن آٹو سٹرا ہیں ملی ہے۔ قہر کرنے سے سٹرا ملتی ہے۔ اور سٹرا تب ہوگی جب یہ سرکار اسٹین دیگی اور میں نے یہ مانگ لیں گے کہ سٹریوں سے بھی کہتا ہوں کہ آپ کی مدد سے اور آپ ہی کے پروپیگنڈہ سے اور آپ سے لڑنے سے مقصد اس اثر ہوا ہے ان پر قہر تو آپ نے قبول کر دیا سٹرا آپ کب دیگے۔ آٹو؟

آخر میں میں کہنا چاہوں گا اور اچھا کہا ہے۔ یہ پورا جو ولیسٹن میڈیا ہے۔ اس نے ہمدام حسین کو ایک ٹریڈر کے روپ میں ظاہر کیا ہے ایسڈ ٹیسٹ بنا کر پیش کیا ہے۔ میں دھوکے سے کہتا ہوں کہ میں نے عراق کو اپنی آنکھوں سے دیکھا ہے۔ جتنی ڈیو کر لیں میں نے عراق میں دیکھی ہے کسی عرب ملک میں نہیں دیکھی اور

یہ اسکو ایک ڈکٹیٹر بنا کر پیش کر رہے ہیں۔ صدام نے پہلے دن کہا تھا کہ میں کویت خالی کر دوں گا پر فلسطین خالی کر دیا جائے۔

انہوں نے اس ایئر کوسٹارڈ کیا اور اب یہ دوبارہ وہی کر رہے ہیں اسے خود کہا کہ میں کویت خالی کرنے کیلئے تیار ہوں لیکن اسے باوجود زمین جنگ شروع کی گئی۔ میں آئینٹ میں اپنی بات ختم کر رہی ہوں۔

میں آخری بات کہہ رہی ہوں اور اس حکومت سے درخواست کروں گا دست بستہ گزارش کروں گا ہمارے میٹروپولیٹن علاقے میں ہمارے خلیفے سے میں پرامن نشر و مطبوعہ یہ پیغام بھجوانا چاہتا ہوں کہ ہم آپ کے دشمن نہیں ہیں۔ لیکن پورے ملک کو اپنی دنیا کے سامنے شرمندہ کرتے کیلئے۔

[उपसभाध्यक्ष श्री एम० ए० बेर्बा पीठासीन हुए]

بہتر ہے کہ اس کے ساتھ ساتھ ہی اس کے خلاف کارروائی کی جائے۔

اسے ان غریب لوگوں کو پہنچائے۔ جو  
زمینی حالت میں اسپتالوں میں پڑے  
ہوئے ہیں۔  
میں آفر میں یہ کہنا چاہتا ہوں کہ  
یورپائی نیشن جنہو امریکہ نے اپنے گھر  
کی لڑائی نہ کر کے رکھا ہوا ہے۔ اگر وہ  
کچھ کام نہیں کر سکتی تو ہم کو دینا سٹیڈ  
نیشن کا بائیکاٹ کرنا چاہیے۔  
[شکریہ]

श्री सुरेन्द्रजीत सिंह सहन्यध्यासिता :

उपसभाध्यक्ष जी, हम खाड़ी युद्ध के बारे में जो यहाँ पिछले बुधवार से चर्चा कर रहे हैं। लोगों के जहन में यह बात घाती है कि इराक में अगर बमबारी हो रही है, तो भारतीय क्यों इतना चिंतित है। बहुत सारे लोग कानाफूसी में लगे हुए हैं कि इस देश में काफी मुर्ख बतें हैं। उसके बावजूद हम इराक के बारे में क्यों सोच रहे हैं ? उसके पीछे एक सांस्कृतिक कारण है, एक सामाजिक कारण है, क्योंकि इराक का इतिहास हमारी भारत की संस्कृति के साथ जुड़ा हुआ है, हमारी भारत की सामाजिक व्यवस्था के साथ जुड़ा हुआ है और साथ से नहीं, बड़े जमाने से जुड़ा हुआ है।

जैसे इराक की बात करते हुए याद आता है वह करबला का मैदान, जिस करबला के मैदान में हुसैन और हुसैन ने बलि दी और साथ ही इस हिंदुस्तान का

बारह करोड़ मुसलमान मुहर्रम के दिन छाती पीट कर हाय ससन, और हाय हुसैन के तारे लगा कर चिल्ला-चिल्ला कर अपना प्रदर्शन करता है। यह वह कबला का मदान है, जहां धर्मयुद्ध लड़ा गया, जहां हसन और हुसैन ने एक नीति को जन्म दिया, जहां हसन ने और हुसैन ने एक इतिहास को जन्म दिया और वह एक ऐसा इतिहास था जो खून के अक्षरों से लिखा गया था।

उसके साथ-साथ वह इराक का जो कपिटल बगदाद है, उसके साथ जुड़ा हुआ है एक ऐसा धर्म, जिस धर्म से मैं आता हूँ। गुरु नानक आज से कई सौ साल पहले बगदाद पहुंचे और वहां जाकर, उस गुरु नानक ने, जिसने सिख धर्म चलाया, सिख धर्म को स्टार्ट किया, उस गुरु नानक ने जाकर मस्जिद में अजान लगाई, मस्जिद में नमाज पढ़ी और वहां के मौलवियों को अचंभित कर दिया। आज उसका जीता-जागता उदाहरण बगदाद शहर के बीच में ही एक वह मस्जिद आज तक गुरुद्वारे के रूप में खड़ा है। हम तो यहां मंदिर और मस्जिद की लड़ाई लड़ रहे हैं वहां एक मस्जिद को गुरुद्वारा बनाकर दिखाया गया है कि हिन्द का पीर गुरु नानक यहां आया था। उसने नमाज पढ़ी थी और उसको मेनटेन वहां की सरकार करती है। इराक सरकार उस गुरुद्वारे को चलाती है और अगर आज हम सोचें, आज मैं जिन लोगों के वक्तव्य सुन रहा था, अगर आप यू.एन.ओ. के रेजोल्यूशन पढ़ें, इन वक्तव्यों को सुनें, उन डेल ब्रेशांज को अच्छे तरह से पढ़ें और समझने की कोशिश करें तो उपसभाध्यक्ष महोदय, यह सैक्युरिटी काउंसिल का 660 वां पहला रेजोल्यूशन था जो यू.एन. सैक्युरिटी काउंसिल में पास किया गया और उसमें भी कहा गया था :

"...calls upon Iraq and Kuwait to begin immediately intensive negotiations for the resolution of their differences and support all efforts in this regard and especially those of the League of Arab States."

यह पहला रेजोल्यूशन पास किया गया था। उसमें यह बात कही गई थी। आज यह कहने हैं कि हमने ये बातें नहीं की और 28 मूलक एक तरफ और वह मर्द का बच्चा सद्दाम हुसैन एक तरफ। मुझे याद आता है यह शेर और मैं पढ़ना चाहता हूँ।

"फिर लश्करे शिमर बगदाद की जनिब बढा है,

हुसैनी करबला से फिर एक हुसैन उठा है।"

सर जमीने करबला से यह कहा सद्दाम ने,

"सर कटा सकते हैं,

पर सर झुका सकते नहीं।"

यह सद्दाम हुसैन की बात है और यह सद्दाम हुसैन कह रहा है। यह ऐसी संस्कृति से गुजर जुड़ा हुआ है। मैं सिख हूँ, सिख धर्म को मानता हूँ। जहां गुरु गोविंद सिंह ने मुझे बताया है कि,

"जे सकता सकते को मारे

तो मुझे रोस न आवे,

जे सकता भीम को मारे

तो मैं खड्ग उठाऊँ।"

[श्री सुरेन्द्रजीत सिंह अहलूवालिया]

यही बात एक पहलवान के साथ है। अगर एक पहलवान की कुश्ती हो तो कोई उसमें रोक नहीं लगाता। पर एक पहलवान को मारने के लिए 28 पहलवान अगर मैदान में उतर जायें तो वह बड़ी शर्मनाक बात हुई और वह शर्मनाक घटना इस खाड़ी युद्ध में हो रही है।

महोदय, जब यह रेशोल्यूशन इन्होंने पास किया और लास्ट इनका जो 678 रेशोल्यूशन नम्बर है उसमें भी यह बड़े ध्यान से कहते हैं—

“...mindful of its duties and responsibilities under the Charter of United Nations for the maintenance and reservation of international peace and security.”

फिर अथोरिज्ड मैम्बरज इसके,

“...authorises member — States co-operating with the Government of Kuwait unless Iraq on or before 15th January, 1991, fully implements, as set forth in paragraph one above about the foregoing resolutions to use all necessary means to uphold and implement resolution Nos. 660, 1990 and all subsequent, relevant resolutions and to restore inter-national peace and security in the area.”

अगर यही पीस एंड सैक्यूरिटी प्रिजर्व और रेस्टोर करने के लिए ये अमरीकन ये माफिया, ये भाडे के गूंडे मसनरीज, ये कौन हैं, इनकी तुलना माफिया से की जाती है तो मेरा सर शर्म से झुक जाता है, उस वक्त जिस वक्त 21वीं सदी में हम अमरीका के बारे में सोचते हैं कि इतने पढ़े-लिखे हुए व्यूमेन राइट्स के चैंपियन बनने वाले विद्वान लोग जो 21वीं सदी की बात करते हैं वे वैसा व्यापार कर रहे हैं जैसा कि 13वीं सदी में माफिया लोगों ने इटली और सिसली में किया था 13वीं सदी में इटली और सिसली में जो माफिया घुप बना था उनका काम क्या था? उनका काम आर्गेनाइज्ड वह एक सिडिकेट था जो आर्गेनाइज्ड वे में क्राइम करता था और बड़े-बड़े लैंड-लाइज को मदद करने के लिए उनके लिए गूंडे-गर्दी करता था। महोदय, आपको यह सुनकर

आश्चर्य होगा यह इटली और सिसली से जो माफिया लोग जाकर आखिर कहां बसे, 17-18-19 वीं सदी तक यूरोप के डिफेंड पार्स में और यूनाइटेड स्टेट्स ऑफ अमेरिका में जाकर बसे। आज ये वही लोग हैं और उन्हीं को यह जार्ज बुश रिप्रेजेंट करता है। ये जार्ज बुश ने सारी दुनिया को नेपाम बम से लेकर न्यूक्लियर बम दिखाकर आतंकित करने की कोशिश की है। उपसभाध्यक्ष महोदय, यह करबला की भूमि है जो जार्ज बुश को पाठ सिखाकर रहेगी।

SHRI V. GOPALSAMY (Tamil Nadu): When is the Prime Minister coming to reply?

THE VICE-CHAIRMAN (SHRI M. A. BABY): He is coming.

SHRI T. R. BALU (Tamil Nadu): Will the Prime Minister give a reply or not?

SHRI V. GOPALSAMY: The debate can continue. Not that we don't want to listen to Mr. Ahluwalia. We just want to know when the Prime Minister will reply.

THE LEADER OF THE HOUSE (SHRI YASHWANT SINHA): The debate is not yet over. The Prime Minister will be here at 5.15. If the debate is over by that time, he will give his reply or he will reply as soon as the debate is over.

श्री सुरेन्द्रजीत सिंह अहलूवालिया : उपसभाध्यक्ष महोदय, सभी माननीय सदस्यों ने स्कूलों में रॉबिन हुड की कहानी पढ़ी होगी। हम जानते हैं कि रॉबिन हुड कौन था। रॉबिन हुड अपना एक प्रायवेट ला चलाया करता था। उस जमाने के कानूनों का पालन न कर के वह अपना कानून चलाया करता था। ये रॉबिन हुड की धरती के लोग आज जार्ज बुश के साथ खड़े हैं और जार्ज बुश भी उसी माफिया की तरह आकर सऊदी अरब और कुवैत के नाम पर ये लड़ाई लड़ने की कोशिश कर रहा है। उपसभाध्यक्ष महोदय मेरा सीधा सा सवाल है कि अगर कुवैत

में तेल के कुओं की जगह खजूर होती तो क्या ये भाड़े के गुन्डे, माफिया, अमेरिकन जार्ज बुश कुवैत को आजाद कराने आता ? कभी नहीं आता । उपसभाध्यक्ष महोदय, ये तेल के कुएं उनको खींचकर लाए हैं । अगर यही बात थी, अगर ह्यूमन राइट्स का इतना ही चैंपियन बनता था तो ये उस वक्त कहां थे जब दलाई लामा को उठाकर तिब्बत से बाहर फेंक दिया गया था और वह इंटरनेशनल कम्युनिटी को कहने लगा था कि कोई मेरा तिब्बत आजाद करो । उन्हें पता था कि उस तिब्बत में जंगली बेर और हबैल मैडिसिन वुड्स छोड़कर कुछ नहीं मिलेगा । लेकिन तेल पावर है और उस पावर पर कब्जा करने के लिए उन्होंने यह सारा ढोंग रचा है । उपसभाध्यक्ष महोदय, अगर इनको सेक्यूरिटी काउंसिल रिजोल्यूशन इम्प्लीमेंट करना था तो वहां यू०एन०ओ के नीले झंडे क्यों नहीं लगाते ? क्यों वहां अमेरिका, फ्रांस और यू०के के झंडे फहरा रहे हैं ? क्यों नहीं शांति का प्रतीक वह नीला झंडा दिखलाया देता । ये चितकबरी टोपियों की जगह वह नीली टोपी, ब्लू हेलमेट और ब्लू प्लेग क्यों नहीं दिखता है ? क्योंकि इन्होंने जबदस्ती सेक्यूरिटी काउंसिल के इस रिजोल्यूशन को अपने स्वार्थ के लिए हाईजैक किया है । उपसभाध्यक्ष महोदय, इस लड़ाई में उनका साफ मकसद यह है कि उन कीमती माल्टेन गोल्ड पर कब्जा जमाता है । अगर ये ह्यूमन राइट्स के चैंपियन हैं तो जब अपराइट के खिलाफ हमारे काले बंधु लड़ाई कर रहे थे, उस वक्त वे कहा थे ? साउथ अमेरिका के खिलाफ इकनोमिक बैन लगाने के लिए कितनी बार रिजोल्यूशन यू०एन०ओ ने पास किया, लेकिन वहां पर "वीटो" लगाकर ये उन रिजोल्यूशन को रोकते रहे । तब क्यों नहीं इनके दिल में मानवीय अधिकारों की बात उठी ? क्यों वे सो रहे थे ? क्योंकि यू०के ने वहां अंगीकार कर रखा था और वहां सोने की खानों से सोना निकाल रहा था ।

उपसभाध्यक्ष महोदय, 1967 से फिलेस्तीन का मसला चल रहा था और अराफात हिंदुस्तान के पुराने साथी हैं ।

1967 से लेकर इस बात पर जोर दिया जा रहा है कि वह जगह खाली की जाए । और उसके ऊपर हर वक्त अमरीका का वीटो लगता रहा है । क्यों लगता रहा है वीटो ? क्योंकि वह चाहते थे कि वहां पर भी अपनी एक जगह बना ले ।

उपसभाध्यक्ष महोदय, और तो और अभी कुछ दिन पहले की बात है, वर्ष 1988 में भी रिजोल्यूशन पास किया गया, 1990 में भी रिजोल्यूशन पास किया गया । आज तो यह कहते हैं कि सिक्योरिटी काउंसिल का रिजोल्यूशन रिजेक्ट किया है इराक ने, इसलिए हमने हमला किया है । यहां 25 दिसम्बर, 1987 को इजराइल रिजेक्ट्स यू०एन० काउंसिल वोट, वहां पर जो भी डिसेजन हुआ, उसको रिजेक्ट किया । तो उसके खिलाफ क्या लगाया इन्होंने ? उसके खिलाफ अपना वीटो लगाया और वीटो लगाकर उसको रोका । जिस दिन हम इसमें सक्षम हुए, सारे विश्व में हमने, अराफात के दोस्तों ने यह आवाज बुलन्द की थी और प्लेसाइन की जगह इजराइलों के हाथों से मुक्त कराने का रिजोल्यूशन सिक्योरिटी काउंसिल ने पास किया । वह रिजोल्यूशन आज तक इम्प्लीमेंट क्यों नहीं हुआ । यह सौतेलापन क्यों यू०एन०ओ के रिजोल्यूशन के साथ होता है । इसलिए होता है कि एक तरह यह इजराइल इनका दोस्त है और दूसरी तरफ वह इनके तेल के कुओं पर इनका आधिपत्य खत्म करना चाहता है ।

उपाध्यक्ष महोदय, यह सुनकर शर्म उस वक्त आती है जबकि हिन्दुस्तान की सरकार, 2 अगस्त, 1990 को जब यहाँ वी०पी० सिंह की सरकार थी, उस दिन वी०पी० सिंह मूकदर्शक बन कर बैठे रहे । आप उनसे पूछें कि यू०एन०ओ में हिन्दुस्तान के जो रिप्रेजेंटिव थे उनका क्या रिएक्शन था वहाँ पर ? आपने अमरीका के साथ एक एग्रीमेंट किया 2 अगस्त, 1990 के बाद, जब एक बार लाइफ सिचुएशन क्रिएट हो गई थी और इस बार लाइफ सिचुएशन के क्रिएट होने के बाद आपने

[श्री सुरेन्द्रजीत सिंह अहलूवालिया]  
 एक ओपेन कोरीडोर सिस्टम पर साईन किए अमरीका के साथ। इसके पहले तो यह नियम था कि अमरीका के, जो हैंड आफ दी स्टेट कोई भी आता है तो वह उतर कर जहाज लेगा, हम भी लेते हैं। एग्रीमेंट होते हैं, हर देश के साथ होते हैं। अमरीका के साथ भी ऐसा एग्रीमेंट हमारा था। परन्तु ओपेन कोरीडोर का एग्रीमेंट यानी किसी भी, तरह का जहाज, चाहे कोई बाइलोजिकल वीपन या कोई कैमिकल वीपन या कोई न्यूक्लियर वीपन लेकर बंबई सहार एअरपोर्ट पर उतरेगा। अब कोई बम ब्लास्ट कर जाए, कोई कैमिकल वीपन ब्लास्ट कर जाए तो हमारे हिन्दुस्तान की जनसंख्या पर, हिन्दुस्तान के लोगों पर कितना खतरा पैदा हो सकता है? इसको नजरअन्दाज करते हुए वी०पी० सिंह की सरकार ने अमरीका के साथ एक ऐसा एग्रीमेंट किया और मैं ओन रिकार्ड करता हूँ कि ऐसा एग्रीमेंट हुआ। ... (व्यवधान)

श्री मोहम्मद अफजल उर्फ मोम अफजल : बिल्कुल गलत है। वी० पी० सिंह साहब ने बाकायदा डिनाई किया है कि इस तरह का कोई एग्रीमेंट नहीं किया गया है। उन्होंने बाकायदा रिफ्यूज किया है। आप इसको करैक्ट कर लीजिए। ... (व्यवधान) ...

क सामनीय सत्य : आपके कहने से क्या होता है ?

श्री मोहम्मद अफजल उर्फ मोम अफजल : हमारे कहने से नहीं, बल्कि खुद वी०पी० सिंह साहब ने करैक्ट किया है। आपको पता होना चाहिए।

श्री सुरेन्द्रजीत सिंह अहलूवालिया : उपाध्यक्ष महोदय, यह चितकबरी टोपियाँ, यह चितकबरी हैलमेट जो माफिया ग्रुप 28 कंटीज का, सुनकर आश्चर्य होता है कि उन्होंने अपनी प्रेमिकाओं और बीवियों की चिट्ठायें अपनी टोपी में छिपा रखी हैं, जिसको यह शुभ मानते हैं। यह जींसस फ्राइस्ट कन्ट्रीज के लोग, जिसको इस दुनिया के भानवाधिकार का एक

अच्छा, एक सही मसीहा होना चाहिए, आज उन्होंने इस तरह से हमारे दोस्त राज्य के साथ इतनी बड़ी गद्दारी की है। यह बर्दाश्त नहीं की जा सकती।

यू०एन०ओ० की बात जब आती है, महोदय, यूनाइटेड नेशन का आर्टिकल "एक" कहता है--

"The first purpose of that Organization is to maintain international peace and security and to develop friendly relations among nations and to take proper measures to strengthen universal peace."

पर यह कौन सी पीस देना चाहते हैं? कौन हैं यूनिवर्सल ब्रदरहुड की बात कर रहे हैं और इंटरनेशनल सिक््योरिटी की बात कर रहे हैं? सारी दुनिया को इन्होंने एनसिक्थोर कर दिया है इसलइए के कारण।

उपसभाध्यक्ष महोदय, जिस वक्त हमने फैसला किया, कुछ एम०पीज० ने फैसला किया और फैसला करके कहा कि उस इराक की भूमि के लोगों को हम मदद करना चाहते हैं। जब हमने पुर्तगालियों के हाथ से गोवा छीना था तो यह वही इराक है जो हमारे पास आकर खड़ा हुआ था और उसने कहा था कि गोवा हिन्दुस्तान का हिस्सा है और हिन्दुस्तान ने अगर उस पर कब्जा किया है तो वह सही है। यह वह इराक है, उन इराकी जूझी भाईयों के लिये हम कुछ एम० पीज० ने फैसला किया कि हम खुन कलेक्ट करेंगे, हम दवाईयाँ कलेक्ट करेंगे और हमने उनके अंबेसडर से सम्पर्क स्थापित करके उनको कहा कि ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now, please conclude.

श्री सुरेन्द्रजीत सिंह अहलूवालिया :

I am concluding.

हमने कहा कि एक लाख बोटल हम सद्दाम हुसैन के लड़ते और जूझते हुये उन नौजवानों के लिये देंगे, जिन्होंने ... (व्यवधान)

एक सम्मानित सदस्य : क्या-क्या ?

श्री सुरेन्द्रजीत सिंह अहलुवालिया :  
खून-खून, जो दिखायी नहीं पड़ता आपको  
(व्यवधान) आपको कुछ और नजर आ  
सकता है। बोतल के साथ आपको कुछ  
और ही नजर आता है ... (व्यवधान)

उपसभाध्यक्ष महोदय, एक लाख बोतल  
खून उन जूझते हुये नौजवानों को देने का  
फैसला किया। उनके अंबेसडर ने हमें  
लिखकर बताया और कहा कि अभी भी  
वह लोग जो जख्मी हो रहे हैं, उनकी  
माताएं जिस वक्त इन अमेरिकनों और  
माफिया ग्रुप के बम के गोलों से जख्मी  
हो रही हैं, जब वे समझते हैं कि मरने  
संगे तो वे लिखकर कह रहे हैं मरने  
से पहले भी मेरा खून निकाल दो कि  
आने वाले इराकी लोगों के काम आ सके,  
अभी हमें खून की जरूरत नहीं है।

श्री मोहम्मद अफजल उर्फ भीम अफजल:  
यह सरकार भी इजाजत देगी वहां खून  
भेजने की।

श्री सुरेन्द्रजीत सिंह अहलुवालिया :  
मेरा खून भेजने की इजाजत देगी, मैं खूद  
... (व्यवधान)

श्री मोहम्मद अफजल उर्फ भीम अफजल  
एक लाख बोतल भेजने की इजाजत  
सरकार से ली है ... (व्यवधान)

श्री सुरेन्द्रजीत सिंह अहलुवालिया :  
उपसभाध्यक्ष महोदय, उन्होंने कुछ दवाईयां  
की पेशकश की। उन्होंने कहा कि

"I would like to share with you  
all my high appreciation for the  
donation of blood that you would  
like to send. In fact, till now, I  
have received no request from  
Iraq for the blood. So, I assure  
you that I will come back to you  
when I receive such a kind of re-  
quest. Regarding the medicines,  
you please advise the donors to  
send those medicines that may not  
expire during the transit period.  
The producers could kindly have a  
look at the list of medicines in  
this regard."

उन्होंने काफी लम्बी-चोड़ी दवाईयां  
की लिस्ट भेज और उसके बाद हिंदुस्तान  
के लोग भी जो बहादुर हैं, इस मामले  
में और अपने दोस्तों को पहचानते हैं,  
वहां जोइंट कांसिल आफ फार्मासिटिकल  
इंडस्ट्री एंड ट्रेड में खुद लिखकर भेजा  
कि इराक के उन जूझते हुये जवानों को  
जितनी भी दवाई चाहिये, जितने इंजेक्शंस  
चाहिये, जितने भी सर्जिकल इक्विपमेंट  
चाहिये हम देने के लिये तैयार हैं और  
इसकी एक कंसाइमेंट हमारे प्यारे नेता  
राजीव गांधी जब यहां से इरान गये हैं,  
उनके साथ दवाईयां भी भेजी गयी हैं  
और दवाईयां के साथ राजीव गांधी जी  
जब मि० गोर्बाच्योव से मिलने गये और  
मि० गोर्बाच्योव के छः सूत्री प्रोग्राम पर  
चार घंटे डिस्कशन हुई है और उस चार  
घंटे की डिस्कशन का मसौदा यही है कि  
यू०एन० में, सिक्योरिटी कांसिल में  
यू०एन०ओ० ने अमरीका को ऐसा कोई  
मंडेट नहीं दिया था कि तुम कोई ऐसा  
माफिया का ग्रुप बनालो और उस ग्रुप  
के हैड बनकर तुम जाकर वहां लड़ाई  
घोषित करो और यह लड़ाई अन्याय है  
और इस लड़ाई को रोकन की हर कोशिश  
की जा रही है।

उपसभाध्यक्ष (श्री एम० ए० बेबी) :  
प्लीज कांक्लूड।

श्री सुरेन्द्रजीत सिंह अहलुवालिया :  
उपसभाध्यक्ष महोदय, आज राजीव गांधी  
जी तेहरान में हैं और सम्भावना है कि  
वहां से वह बगदाद सद्दाम हुसैन से  
मिलने जायेंगे और मैं कहता हूँ, मेरी  
गुजारिश है इस सदन को, इसके साथ-  
साथ जो हम इस बहस को कर रहे हैं,  
दिल से हम साथ देते हैं। एक तरफ हम  
यह भी फैसला करें और प्रेरण करें उस  
सद्दाम हुसैन की लम्बी उम्र के लिये और  
उस सद्दाम हुसैन की फतह के लिये जो  
सद्दाम हुसैन वह मर्द का बच्चा है जो  
कि सैकेंड वर्ल्ड वार में भी करीब एक  
लाख सोर्टिज, एक लाख हवाई हमले कहीं  
नहीं हुये थे, पर आज की डट में  
इस इराक के ऊपर एक लाख हमले कर  
दिये गये और सैकेंड वर्ल्ड वार में जितना  
बम, बारूद यूज किया गया था उतना  
अकेले एक दिन में उन्होंने ज किया था।

### [श्री सुरेन्द्र जीत सिंह महलुवालिया]

उससे 26000 गुना ज्यादा आर्सेनल अमरीका ने जमा किया हुआ है सिर्फ ईराक को खत्म करने के लिए, उस ईराक को, जिसकी पापलेशन सिर्फ एक करोड़ सत्तर लाख है। इतनी छोटी सी पापु लेशन को खत्म करने के लिए इतना आर्सेनल, इतने बम और इतना गोला बारूद इकट्ठा किया गया है। सैंकड़ों वर्ल्ड वॉर में जितना जमा किया गया था, उससे 26000 गुना ज्यादा जमा किया गया है। यह शर्म की बात है।

महोदय, इन्होंने जापान को इसी तरह खत्म किया था, इसी तरह वियतनाम को खत्म करने की कोशिश की थी और इसी तरह से ये और मुल्को पर आधिपत्य जमाने की कोशिश करते हैं। इस माफिया के खिलाफ, इस माफियागैंग के खिलाफ एक जेहाद की जरूरत है और उस जेहाद की शुरूआत हिंदुस्तान से होनी चाहिए।

उपसभाध्यक्ष महोदय, ईराक में सिर्फ 5 लाख लैंड आर्मी है लेकिन उसके खिलाफ 10 लाख से ज्यादा लैंड आर्मी लेकर ये लोग वहाँ इकट्ठा हुए हैं। ईराक के पास अपने वॉर प्लेन्स केवल 530 हैं जब कि ये लोग डेढ़ हजार वॉर प्लेन्स लेकर वहाँ पहुँचे हुए हैं। ये नहीं चाहते कि कुवैत को उसके हाथ से आजाद किया जाए बल्कि ये चाहते हैं कि उस इलाके के जितने तेल के कुएँ हैं, उन पर से मुसलमानों का आधिपत्य खत्म हो जाए, वहाँ के लोगों का आधिपत्य खत्म हो जाए और ये गोरी चमड़ी वाले उन पर अपनी मिल्कियत जमाना चाहते हैं। इस मिल्कियत के खिलाफ उन लोगों को लड़ना चाहिए। मैं फिर अपने गुरु ग्रंथ साहब की बात कहता हूँ—

“सूरत सो पहचाहिए जो लड़े दीन के हेत,  
पुर्जा-पुर्जा कट मरे, कबहुं न छाड़े खेत”

तो यह सद्दाम हुसैन जिसने इनको पाठ सिखाना है, हो सकता है कि वह इस बड़ाई में मारा जाए, शहीद हो जाए, अमर हो जाए पर उसके अमर होने से पहले यह पालियामेंट एक प्रेरण करे और

यह प्रेरण सारे हिंदुस्तान में की जाए कि उसकी लंबी उम्र हो और ईराक को फतह हो और ईराक-भारत मैत्री की फतह हो।

THE VICE-CHAIRMAN (SHRI M. A. BABY): Mr. Gautam, not here, Shri Abdulla Koya, not here. Prof. Sourendra Bhattacharjee.

PROF. SOURENDRA BHATTACHARJEE (West Bengal): Mr. Vice-Chairman, I think at this stage the aspect of the Gulf war which should receive our greatest attention is the aggression on Iraq by the gang of 28 led by the US imperialism. It has been so from the very beginning and it is more so now when the US President out of hand rejected the 8-point or the 6-point peace plan of the Soviet President. Mr. Gorbachev. Now this rebuff for Mr. Gorbachev was, perhaps, due to the acquiescence of the Soviet Union to the US game plan by supporting Resolution No. 678 and not remaining content with that, by supporting the US-led military action also, thereby making clear to the USA that they have nothing to fear and there is nobody to challenge their authority. They were really the monarch of all they surveyed and, this time, had none to dispute. The Soviet Union could have vetoed this later Resolution, Resolution No. 678. It did not do it. China, though it did not support, abstained, and, later on, sang to the tune of the United States of America. This has been the gross, sorely-disappointing, aspect of the international polity in the post-Second World War scenario. Such an utter contempt was never shown to the Soviet Union before in the comity of nations. It is not just an insult to the U.S.S.R. Even those who are looking to it as the bastion of socialism must hang their heads in shame in this development.

At the present moment, what is happening? The role of India has been disappointing. What else could it be. Not only the combat planes of

the U.S. Air Force were refuelled here, but as it came out, the most dangerous U.S. planes were also refuelled here. They came from Diego Garcia to India and were refuelled at Madras Airport, at Sahar Airport in Bombay, and elsewhere. Still, our Prime Minister could talk of humanitarian acts. Never before in the history of the world, perhaps, the term, 'humanitarian', has been used in such a perverse manner. The refuelling of the combat planes of a belligerent country by a neutral country could, in no way, be termed as a 'humanitarian act', and it does speak very ill of him.

Our role in activating the non-aligned movement is better not referred to. Now, our youthful former Prime Minister is on a global mission to bring about peace. He had a four-hour talk with President Gorbachev. But it seems so to me that his arrival was a signal to the United States' ground action against Iraq. It was more or less like that. It may be that the *de jure* Prime Minister is there to complement what is done there by the *de facto* Prime Minister. We do not know what position the Government took in respect of his tour.

A point was made by Mr. Dinesh Goswami. The United Nations has never been so misused, in spite of many shortcomings, many shortfalls, in this organisation. This is the second time that Big Power have been allowed to intervene in the matters of another nation. The earlier instance was in connection with Korea, in 1951, when the Soviet Union was boycotting the Security Council and, therefore, could not exercise the right of veto against that Resolution. Even in Korea, the American GIs were donning U. N. badges. But this time, this gang of 28 has usurped the power of the United Nations. When an individual nation takes any action against another nation, there is aggression. This is what has been done by the devout Christian. Mr. Bush and Mr. John Major, who was Britain's Iron Lady's minor and now in the apron-strings of the

U.S. President. Mitterrand tried to show some independence . . .

but ultimately has fallen in line and was the first to enter 5.00 P.M. into Iraq. My submission would be, we cannot atone for all our lapses, I call them lapses without calling them a 'crime' if from this House we are able to accept a resolution condemning the U.S. led aggression on Iraq even after Iraq agreed to withdraw its army from Kuwait in terms of the Gorbachev peace plan, first of 8-points and then of 6 points. We should call upon Iraq even now—it may be redundant but that is necessary to show that we do not approve of the occupation of Kuwait, whatever might be our argument against Kuwait as the stooge State—that the Iraqi army should vacate Kuwait. At the same time, the U.S.-led multi-national forces should also be evacuated from the Gulf region. Both these evacuations can be supervised by a U.N. team comprising non-combatant members of the U.N. Naturally, the team cannot include all the members of the U.N. The total membership is 154 and even if we reduced 28 plus 1 members, there would be 125 members. So, a small team has to be comprised who would observe these evacuations. That would be in keeping with the tradition of the United Nations. United Nations can also utilise the services of powers which are not major.

Before concluding I must mention one point regarding the future of the United Nations. The League of Nations had an unholy demise because of the refusal of the then big powers, Britain, France and the United States, to take the challenge of the fascist powers. That brought the end of the League of Nations. There were certain constitutional lapses also. This time there may be a very indecent burial of the United Nations if the supercilious imperialist aggression of various countries in the name of the U.N. cannot be put a stop to. That is but there is the moral aspect of the not always a military affair/public opinion all over

[Prof. Sourendra Bhattacharjee]  
the world. We should take that into account and try to save the U.N. Really, that is an instrument of peace, not of war or aggression.

डा० अबरार अहमद (राजस्थान) : माननीय उपसभाध्यक्ष महोदय, आज जब मैं लंच के समय घर गया और दो बजे वाले समाचार सुन रहा था तो टी०वी० में समाचार इस प्रकार से आ रहे थे कि दोनों तरफ से घमासान लड़ाई चल रही है। इराक के अंदर 5 हजार लोग महामारी से मर गए। लड़ाई में लोगों का मरना मान्य है लेकिन जिस प्रकार से वहाँ तबाही हो रही है, जिस तरह से लोग मर रहे हैं एक ही दिन में 5 हजार लोग महामारी से मर गये, हैजे की बीमारी से मर गए उसमें बच्चे, स्त्रियाँ, पुरुष सभी शामिल हैं—उसकी हम चर्चा ही कर सकते हैं, बात कर सकते हैं लेकिन उसका दुख तो वही स्त्री बता सकती है जो विधवा हो।

इस दुख को वही माँ बता सकती है जिसकी गोद से उसका बच्चा चला गया हो, इस दुख को वही बच्चा बता सकता है जो यतीम हो गया हो और जिसके सिर से माँ-बाप का साया छिन गया हो और जो बिना माँ बाप के अपनी जिन्दगी बसर करने को मजबूर हो। अगर यह लड़ाई अमेरिका की धरती पर लड़ी जाती है तो मैं यह मान कर चलता हूँ कि अमेरिका रशिया के संधि प्रस्ताव को कभी नहीं ठुकराता। चूँकि यह लड़ाई अमेरिका की धरती से बहुत दूर है और उसकी धरती पर आग नहीं बरस रही है, उसकी धरती पर गोले नहीं पड़ रहे हैं, अमेरिका की माँओं के बच्चे नहीं छिन रहे हैं इसलिए उस संधि प्रस्ताव को जिसको सद्दाम हुसैन ने मान लिया था, जापान ने मान लिया था, जिसको भारत ने मान लिया था अगर जिसको दुनिया के बहुत सारे देशों में मान लिया था उसको उसने ठुकरा दिया और जमीनी लड़ाई का आह्वाहन कर दिया। बिना यह सोचे कि इस जमीनी लड़ाई से कितना नर-संहार होगा, कितने इंसानों का नुकसान होगा, जमीनी लड़ाई शुरू कर दी है। अमेरिका यह लड़ाई इसलिए नहीं लड़ रहा है कि कुवेत को खाली कराना है।

इस लड़ाई का उद्देश्य मात्र यही है कि संसार के अन्दर जो विकासशील देश हैं, जो अपना विकास स्वयं कर रहे हैं और अपने पांवों पर खड़े होने की कोशिश कर रहे हैं, उनके विकास को रोका जाय, उनका विकास समाप्त किया जाय। विकासशील देश कहां से तेल लेते थे? इन खाड़ी देशों से ही वे तेल लेते थे। आज उनका तेल बंद हो गया है। ये विकासशील देश विभिन्न प्रकार की मदद भी इन देशों से लेते थे, आयात-निर्यात करते थे। ये सब बंद हो गए हैं। अमेरिका का एकमात्र उद्देश्य विकासशील देशों के विकास को रोकना था और उनको भिखमंगा बनाना था ताकि वे अमेरिका के सामने हाथ फैलाने रहें। अमेरिका अपना वर्चस्व इन देशों पर कायम करना चाहता था। आज अमेरिका अपने इस मकसद में सफल हो गया है। भारत की आज जो अर्थ व्यवस्था चरमरा गई है, इसका कारण आन्तरिक है नहीं है, इसमें सी०आई०ए० और अमेरिका का भी बहुत बड़ा हाथ है। वह हमारे देश के अंदर गड़बड़ पैदा करने का प्रयास करता रहा है। भारत जिस द्रुतगति से आगे बढ़ रहा है उसमें सी०आई०ए० के एजेंट गड़बड़ी पैदा करने की कोशिश करते हैं। भारत जिस तेजी के साथ विकास कर रहा है और भारत में जिस तेजी के साथ उत्पादन में वृद्धि हो रही है वह अमेरिका को फूटी आंख भी नहीं सुहाता है। वह भारत की अर्थ व्यवस्था को अबाध करना चाहता है। एशिया महाद्वीप के अंदर अमेरिका भारत को अपने लिये खतरा समझता है। खाड़ी में आज जो हो रहा है यह उसी का परिणाम है। अमेरिका भारत की शक्ति को और मैनपावर को आगे नहीं बढ़ने देना चाहता है। इसलिए वह खाड़ी में इस प्रकार के अवरोध पैदा कर रहा है। वह भारत को पीछे धकेलना चाहता है और खाड़ी में अपना वर्चस्व कायम करना चाहता है। पेट्रोल को वह सोने की

शकल में देखता है और उसको अपने हाथ में रखना चाहता है, अपनी मुट्ठी में रखना चाहता है। कुवैत तो उसके लिए एक बहाना है। एशिया में वह अपनी फौजों को रखना चाहता है। दियागो नाशिया में हम उसकी फौजों का विरोध करते थे लेकिन आज तो उसकी फौजें सारे एशिया में फैल चुकी हैं और हर देश की तस्वीर उसके सामने है। यह एशिया के देशों की हर गतिविधि को देख रहा है और किसी समय उनको नुकसान पहुंचा सकता है। असल में अमेरिका का मकसद एशिया में अपना वर्चस्व जमाकर अपनी धाक जमाना है और इसीलिए यह वह लड़ाई लड़ रहा है।

**उपसभाध्यक्ष (श्री एस० ए० बेबी) :**  
अब समाप्त कीजिए।

**डा० अरार अहमद :** मैं काफी दिनों से प्रतीक्षा कर रहा था इस विषय पर बोलने के लिए।

महोदया, यहां पर रीफ्यूजिंग की चर्चा चली। इस बात में दो राय नहीं हैं कि कांग्रेस पार्टी का इस सरकार को समर्थन है। लेकिन हमारी पार्टी के नेता श्री राजीव गांधी ने बात स्पष्ट कही है कि गुण और दोष के आधार पर इस पार्टी को हमारा समर्थन है। रीफ्यूजिंग की बात जब भी आई तो पहले ही दिन कांग्रेस पार्टी के अध्यक्ष श्री राजीव गांधी ने इस का विरोध किया था और साफ कहा था कि रीफ्यूजिंग की सुविधा नहीं होनी चाहिए। इस सदन के अंदर कई माननीय सदस्यों ने इस बात को उठाया है। माननीय अटल बिहारी वाजपेयी जी इस समय यहां नहीं हैं उन्होंने इस प्रश्न को यहां उठाया। उन्होंने उदाहरण दिया कि पहले भी यहां रीफ्यूजिंग हुई है। उन्होंने कहा कि इराक-ईरान युद्ध के समय भारत में रीफ्यूजिंग हुई है। अटल बिहारी वाजपेयी जी नहीं हैं, मैं आपके माध्यम से उनको बताना चाहता हूं कि किसी भी इराक या ईरान के जहाजों की भारत में रीफ्यूजिंग नहीं हुई है। उस समय ऐसे मुल्कों के जहाजों की रीफ्यूजिंग की गई थी जिनका लड़ाई से कोई ताल्लुक नहीं था। उन्होंने इस रीफ्यूजिंग के

संबंध में कहा कि जब राष्ट्रीय दलों की मीटिंग हुई और प्रधान मंत्री जी ने यह संकेत दिया कि वे रीफ्यूजिंग बंद करने वाले हैं तो पार्टी के महासचिव गुलाम नबी आजाद ने अल्टीमेटम दे डाला। मैं अटल बिहारी वाजपेयी जी को यह बता देना चाहता हूं कि प्रधान मंत्री जी ने राजनैतिक दलों को जब यह संकेत किया था तो उन्होंने इस बारे में आदेश क्यों नहीं दिया? उसके बाद भी कांग्रेस पार्टी ने इस रीफ्यूजिंग का बंद करने के लिए सतत प्रयास किया। पहले ही दिन से राजीव गांधी कर रहे थे कि यह रीफ्यूजिंग बंद होना चाहिए। उसके बाद कांग्रेस के लोगों ने प्रधान मंत्री के निवास पर धरना दिया, डिमोन्स्ट्रेशन किया और अंत में यह अल्टीमेटम दिया। उसके बाद भी जिस तरह से यह रीफ्यूजिंग बंद हुई, एक तरफ तो यह समाचार निकाला कि रीफ्यूजिंग बंद होने के आदेश निकाल दिए गए हैं और दूसरी तरफ समाचार था कि अमेरिका ने दुबारा इंसान लेने से मना कर दिया है? मैं आज तक कन्फ्यूजन में हूं कि और प्रधानमंत्री जी से यह जवाब चाहूंगा कि यह भारत ने बंद किया है या अमेरिका ने लेने से मना किया है। इस बात को वे स्पष्ट करें। यदि भारत ने कोई आदेश निकाला है तो वह किस भाषा में रीफ्यूजिंग को बंद करने का आदेश निकाला है; उस आदेश के अंदर क्या लिखा है, इस बात को वे सदन के अंदर स्पष्ट करें। अगर अमेरिका न जैसे कि समाचार-पत्रों में छपा है, मना किया है, तो वह इस बात को भी सदन के अंदर स्पष्ट करें। मुझे इस बीच के अंदर नीयत में एक शक नजर आता है। अमेरिका को यह बोला गया कि हमारे ऊपर रीफ्यूजिंग बंद करने का दबाव पड़े रहा है। इसलिए उन्होंने अपना अपर हेंड रखने के लिए इस प्रकार की घोषणा कर दी, ऐसा समाचार पत्रों में आया है। मैं चाहूंगा कि इन दोनों बातों का उत्तर यहां प्रधान मंत्री जी दें कि रीफ्यूजिंग बंद करने का आदेश किस भाषा में निकाला और अगर अमेरिका ने मना किया तो किस तरह से किया और कब किया।

इसके साथ-साथ मैं यह कहना चाहूंगा

[ डा० अब्दुल अहमद ]

कि अमेरिका की सोई हुई भावना जैसे मैं अभी कह रहा था वह कुवैत के संबंध में कैसे जगी ? इराक ने जब कुवैत पर कब्जा कर लिया, तो वह एक ऐसी शक्ति है जो विश्व में किसी देश के ऊपर किसी और देश का कब्जा नहीं देख सकती। अभी बहुत से माननीय सदस्यों ने यहां कहा और मैं भी इस बात को दोहराना चाहूंगा कि जब इजराइल ने फिलिस्तीन पर कब्जा किया तो उस समय उसकी अन्तरात्मा कहाँ थी। उस समय वह क्या सोचकर चुप बैठा हुआ था ? यह उसका दोहरा मानदंड का एक प्रत्यक्ष उदाहरण है। इसके साथ-साथ मैंने अब्दुल अरद बुश की एक लाइन पढ़ी कि सद्दाम हुसैन की मृत्यु हो जाय तो अच्छा हो। यह बुश की इच्छा है। महोदया, ऐसी बात किसी देश का राष्ट्रपति या किसी देश का प्रधान मंत्री किसी दूसरे देश के नेता के लिए कहे कि उसकी मृत्यु हो जाय यह बहुत ही कायरतापूर्ण बात है। चाहे कितना ही बड़ा शत्रु क्यों न हो, लेकिन मर्द उसको कहते हैं जो चाहते हैं कि वह अंतिम क्षणों तक जीवित रहे और अमने-सामने लड़ता रहे। लेकिन यह सोचना जाय कि वह बम से मर जाए या किसी प्रकार और से मर जाय यह कायरतापूर्ण है और और मुझे नहीं लगता कि संसद का कोई नेता किसी देश के नेता के लिए ऐसा चाहता हो।

महोदया, आज जिस तरह से लड़ाई चल रही है, उसके अंदर सुरक्षा परिषद्, यह कहा जाता है कि सुरक्षा परिषद् के प्रस्तावों के अनुसार लड़ाई चल रही है। लेकिन मैं आपके माध्यम से कहना चाहूंगा कि जिस तरह से वहां सिविलियन के ऊपर बमबारी की गई, जिस तरह से इराक के अंदर खून-खराबा किया जा रहा है, क्या यह सुरक्षा परिषद् के नियमों को तोड़ना नहीं है ? इतना सब कुछ होने के बाद क्या जो भावना आज के पहले किसी भी देश के नागरिक की संयुक्त राष्ट्र संघ के प्रति थी वह बची रह गई है ?

संयुक्त राष्ट्र को तत्काल इंटरवीन करना चाहिए; तत्काल हस्तक्षेप कर के युद्ध को रोका जाना चाहिये। (समय

की घंटी) मैं केवल इतना कहते हुए समाप्त करूंगा, बोलना तो मैं बहुत चाहता था लेकिन माननीय सदस्य काफी बोल चुके हैं, प्रधानमंत्री जी भी जवाब देने के लिए आ गये हैं, मैं आपके माध्यम से यह कहना चाहूंगा कि जिस प्रकार का खूनखराबा हो रहा है और जिस प्रकार से अमरीका अपनी दादागिरी चला कर अपना आधिपत्य जमाने के लिए इराक को कुचलने का प्रयास कर रहा है इस संबंध में इस सदन के माध्यम से यह भावना जानी चाहिये कि हम इसके सख्त खिलाफ हैं और किसी भी प्रकार का खूनखराबा नहीं हो। जैसे मैंने शुरु में बताया आज सब से पहले जब टी० बी० में समाचार सुना कि पांच हजार लोग महामारी से मारे गये हैं, इस प्रकार का खूनखराबा नके। धन्यवाद।

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): The Gulf war has taken a serious turn in the last few days, particularly since yesterday, when the ground attacks have started and the United States and its allies in utter disregard of the world opinion are trying to occupy Iraq. The United States is acting as an international policeman and the statement emanating from its leader smack of arrogance of power and also utter contempt for the third world countries. The main intention of the Americans rushing to the ground war is to frustrate the Soviet Peace Plan at the stage when it was about to succeed. Iraq has accepted it. A number of allies of the United States also accepted it and there was a ray of hope that the war would be ended. In fact, the difference between the peace proposals put forward in the Soviet initiative and the American conditions was not substantial to warrant this kind of escalation of war. The United Nations itself has been made a captive organisation of the United States and its allies. Even in the Security Council full debate was not allowed to take place and the countries which advocated peace had to leave the meeting in disgust. In fact, what is happening in the Gulf today is beyond the scope of the

Security Council Resolutions. The Security Council resolutions authorised any action to get Kuwait vacated, but this is going much beyond that. It is not only a move to get Iraq vacate Kuwait, but to destroy Iraq industrially, militarily and economically. A full scale unprecedented war has been going on and the Allied forces have entered both Kuwait and Iraq. This is not a war by the United Nations or on behalf of the United Nations. It has been made amply clear by the Secretary-General himself that it is not a United Nations' war, but some countries have taken upon themselves this responsibility of teaching a lesson to Iraq. In fact, we did condemn, all of us condemned Iraq's annexation of Kuwait. That was unwarranted and we all demanded that Iraq should vacate Kuwait. But the United States' intention does not appear to get Iraq vacate Kuwait. As I mentioned, this wholesale destruction of Iraq is being attempted and large scale civilian casualties are taking place. All industries have been damaged. Ports have been damaged. We do not know what will be the final outcome, what will be the number of casualties in this war. Particularly our heart goes to Iraq which has always been a friend of our country and which has stood by us on a number of occasions, supported our cause in many respects.

Much has been said about our Government's own reaction or lack of reaction at the initial stages of the war. In fact, we have lost the initiative in making an effort towards peace. The reaction has been belated and very half-hearted. In fact, the Congress party takes credit that only on the pressure of their party the Government has moved; otherwise the Government was sleeping, it was not taking any action. I do not know the fact but it has been a belated reaction. India should have taken the initiative much earlier through NAM and international fora.

Much also has been said about the refuelling facilities given to the American warplanes at the Indian airports.

Here again the Prime Minister has given a very ambiguous reply when he was asked about the refuelling facilities. He said "refuelling was not stopped but is stopped automatically." He said:

‘बंद किया नहीं गया, बंद हो गया।’

That means it stopped on its own. In fact, it is the United States which has stopped using refuelling facilities. It did not stop at the bidding of the Indian Government. Probably they have seen the embarrassment of this Governments. I do not know whether some friends like Dr. Subramanian Swamy must have worked behind the scenes for this. But somehow the American have saved the face of this Government.

There was also a charge that the previous Government headed by Mr. V.P. Singh gave permission for refuelling. I categorically deny that No such permission was given... (*Interruptions*)... I am not yielding. In fact, in September a specific request was received by the Government for this kind of refuelling but it was rejected by the then Prime Minister.

As regards overflying, it is a normal thing in the peace times. It has been happening not only today but for decades. There is nothing new in that. But my complaint is that when a war broke out, it is the duty of the Government of the day to weigh the consequences of every action and in the national interest whatever has to be done should have been done by the Government... (*Interruptions*)... That permission should not have been given.

Mr. Jacob also said that even when Kuwait was occupied and when war was threatening, the National Front Government did not react, did not take initiative. But I would like to remind the hon. House that it was Mr. Gujral as the External Affairs Minister, who was the first man to visit both Kuwait and Iraq and met

[Shri Parvathneni Upendra]

both the Kuwait leaders and Iraq leaders and tried to evolve a solution. He did move the United Nations also at that time. In regard to the plight of the Indians also 1½ lakh Indians were evacuated at that time which was unprecedented in the world's history. Therefore, it is not correct to say that the previous Government had not reacted properly.

Much has been said about the visit of Mr. Rajiv Gandhi also to the Soviet Union and Iran. In fact, we should welcome any leader making any effort towards peace. But the only awkward thing in this entire arrangement is that when Mr. Rajiv Gandhi, as ex-Prime Minister, was going to negotiate or talk to the world leaders, he should have been authorised by this Government. He should have gone as a representative of this Government. Otherwise... (Interruptions)

डा० रत्नाकर पाण्डेय : राजीव गांधी तो विश्व नेता के रूप में बोलने के लिए गए हैं। उन्होंने चार घंटे तक गोवांचेव से बात की है।... (व्यवधान)  
उसी से विश्व शांति होगी। वह बल्क का यूनेस्को लीडर है।... (व्यवधान)

SHRI PARVATHANENI UPENDRA: I do admit what Ratnakar Pandeyji said. Mr. Rajiv Gandhi has got wide contacts and a lot of penchant for foreign relations and for everything foreign. In fact, I had the occasion once to comment that we welcomed him on his occasional visits to the country because every ten days, he used to make a foreign trip. That is why he has a penchant for foreign relations. I agree, to that extent he has wide contacts. My only point is, he should have been authorised. He should have been sent as a representative of the country by this Government. Otherwise, today there is a very awkward situation. In Teheran, there are two delegations, one led by Mr. Rajiv Gandhi and the other by Mr. Digvijay Singh. And I do not know who is negotiating on behalf of

this country and who will speak on behalf of this country and what commitments they will make. And what is the value of Mr. Rajiv Gandhi's talks and his commitments? Will this Government which is managed by Mr. Rajiv Gandhi, accept everything that Mr. Rajiv Gandhi will do there. I do not know what will happen to that? (Interruptions). This is a very peculiar situation which has arisen. And—I do not know—the Prime Minister must have a part. (Interruptions). I am finishing in two minutes. Mr. Rajiv Gandhi was preoccupied with the... (Interruptions)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Jadhavji, please wait. Your leader will be speaking now.

SHRI PARVATHANENI UPENDRA: Mr. Rajiv Gandhi was preoccupied with the Gulf crisis for the last more than one month. We all know that. In fact, the Congress people know it much better because whenever they wanted an appointment, it was said that he was busy with the Gulf crisis. (Interruptions)

SHRI M. M. JACOB: I have an objection to the manner in which... (Interruptions)

SHRI PARVATHANENI UPENDRA: I am just telling you that he was preoccupied, he was devoting so much time, he was working hard. (Interruptions). And my information was, he was very closely monitoring the war through the CNN telecast. That also he was doing throughout the night burning the mid-night oil. It is all right. It is only off the way I said that. My point is, he should have been authorised. On that, probably the Prime Minister thought that even if he was away for one day, he could save himself from the withdrawal letter. And in fact, Chandra Shekharji is a good friend of mine. I would advise him to send Rajivji more often to foreign countries on delegations of this kind. Our experience was also there. We sent Tauji

to China for a long trip. But he immediately cut short the visit and came away. That is the only pitfall. Otherwise, in his own interest, I would say that he should send Mr. Rajiv Gandhi to foreign countries more and more, if not authoritatively at least informally.

Sir, laughter apart, we have now reached a very serious situation in the world. India should be very active. We should take more initiative and condemn the American action. In fact, I suggest that we should pass a resolution condemning the American ground action, and occupation of Iraq and our good wishes should go to Iraq and its leadership and we should see that Iraq maintains its independence. At the same time, we should also see that Kuwait is liberated. Thank you very much.

THE VICE-CHAIRMAN (SHRI M. A. BABY): There is also a widespread feeling expressed in the House that there should be some unanimous resolution. Now Mr. Chavan is there. I hope that when the Prime Minister replies, this feeling will be taken into consideration.

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): We should send a message which will be heeded to.

श्री राम अवधेश सिंह (बिहार) : मेरा नाम नहीं बोला ।

उपसभाध्यक्ष (श्री एम०ए० बेबी) : आपका नाम बोला है । आप यहां नहीं थे ।

श्री राम अवधेश सिंह : मैं तो यहां बैठा हूँ ।

उपसभाध्यक्ष (श्री एम०ए० बेबी) : आप एक मिनट में समाप्त कर देंगे ? प्लीज, बी ब्रीफ ।

श्री राम अवधेश सिंह : सब के समय में ब्रीफ नहीं होंगे और मेरी बारी में ब्रीफ हो जायेंगे । उपसभाध्यक्ष महोदय,

इस लड़ाई में महाभारत का एक दृश्य सामने आता है । जब पृथा गया भीष्म पितामह से कि जब द्रोपदी का चौर-हरण हो रहा था, इतना जुल्म हो रहा था तब आप मौन क्यों थे तो उन्होंने कहा चकि दुर्योधन का मैंने नमक खाया था इसलिए मुझको इतना अनर्थ सहना पड़ा । आज जो इराक पर जुल्म हो रहा है और इराक पर जुल्म के माध्यम से आने वाले थर्ड वर्ल्ड कंट्रीज के ऊपर जुल्म होने का जो संकेत है इसकी ओर ध्यान देने पर हम लोगों को यह समझ में बात आ जाएगी कि कितना खतरा आने वाला है । अमरीका अपनी आदागिरी दिखाने के लिए यह सारा काम कर रहा है । यह युद्ध के पीछे बहुत लंबी साजिश है । जितना मैं इस युद्ध के लिए अमरीका को जिम्मेवार समझता हूँ उतना ही रूस और जो सैक्युरिटी कांसिल के 5 मैसेम्बर हैं जिनमें चाइना भी है अगर ये डटकर कह देते कि आप रेजोल्यूशन नं० 678 के संबंध में जितना सजग हैं उसके पहले पैलेस्तीनियन रेजोल्यूशन के बारे में आप क्यों नहीं हैं और दूसरे जो रेजोल्यूशन हैं उनके बारे में क्यों नहीं हैं, थोड़ी कड़ाई से बोल सकते थे तो वह मामला हल हो सकता था । लेकिन रूस को भी अमरीका से पैसा चाहिए था, चीन को भी उसने पैसा दिया और जब यह पैसा दिया तो भीष्म पितामह की तरह यह भी मौन हो गए और उनके मौन के कारण आज अमरीका को इतना साहस हुआ कि उसने हमला किया । सच्ची बात तो यह है । अगर वह रूस या चीन और खास कर अगर हिन्दुस्तान भी बोलता तो आज यह स्थिति नहीं रहती । मैं यह कहना चाहता हूँ कि भारत सरकार की आलोचना हो रही है मौजूदा सरकार की री-फिलिंग के बारे में और कांग्रेसी बंधू लोग आज बहुत जोर-जोर से इस मौजूदा सरकार की आलोचना कर रहे थे, मुझको हंसी आ रही थी । ये कुछ दिन पहले ... (व्यवधान) ... सच्चाई सुनिए, मैं मुह देखी बात नहीं कर सकता हो सकता है किसी को तकलीफ हो जाए लेकिन मैं इसकी परवाह नहीं करता । एक बात यह कही शुरू में कि बी०पी० सिंह सरकार ने समझौता किया, अगर अमरीकी अथॉरिटी

[श्री राम अवधेश सिंह]

नहीं कहता कि 1984 और 1987 में कांग्रेस पार्टी के इंदिरा गांधी और राजीव गांधी के दौर के समय यह समझौता हुआ था, यह लड़ाई बहुत लंबी चलेगी और कांग्रेसी लोग बी०पी० सिंह सरकार को ही ज्यादा दोषी मानते, अब कहते हैं कि चन्द्रशेखर की सरकार दोषी है। यह कैसे दोषी हो गई यह बेचारे तो ... (व्यवधान) आप सरकार नहीं बना पाए ... (व्यवधान)

डा० रत्नाकर पाण्डेय : इनको मिनिस्टर बनवाइये।

श्री रामअवधेश सिंह : हमको आपके कहने से नहीं बनना है, हम तो लाइन हो दूसरा लिए हुए हैं। ... (व्यवधान) धीरे रखिए। कांग्रेसी लोग यह उपकार जताना चाहते हैं कि अल्पमत की सरकार बना कर हम इनको ओब्लाइज किए हुए हैं। लेकिन अगर ये राजीव गांधी सरकार बना सकते थे, अगर उनको क्षमता होती तो ये एक दिन भी दूसरे को नहीं बनाने देते... (समय की घंटी)... कांग्रेस के लोग सत्ता रूपी पानी में मछली की तरह रहते हैं और बाहर तड़फड़ाने लगते हैं। ... (व्यवधान) ... अब इनको तकलीफ हो रही है कि छोटी संख्या के लोग सरकार चला रहे हैं और ये सत्ता रूपी पानी से बाहर रहकर मछली की तरह तड़फड़ा रहे हैं।

THE VICE-CHAIRMAN (SHRI M. A. BABY): You started on Gulf and now you are going to Congress-I. Please conclude now.

श्री राम अवधेश सिंह : अब ये कोई-न-कोई इल्जाम लगाया चाहते हैं क्योंकि जब 18 तारीख को प्राइम मिनिस्टर साहब ने तमाम विरोधी पार्टियों की मीटिंग बुलाई तो क्या राजीव गांधी को मालूम नहीं था कि रियूनिंग के लिए मैंने कहा था और रियूनिंग के लिए वह आएंगे तो यह सरकार क्या रेगी? 18 तारीख को सब विरोधी पार्टी के लोग थे, वाजपेयी जी भी थे, इनसे पूछा जाय कि राजीव गांधी जी ने क्या कहा?

उन्होंने कुछ बात नहीं कही बल्कि उन्होंने अपने दिल का जो प्रस्ताव रखा, आल पार्टी मीटिंग में उसी को दो-चार शब्द इधर-उधर घुमाकर कांग्रेस पार्टी का प्रस्ताव पास किया गया। अब कांग्रेसी लोग आज ऊंचे स्वर में कह रहे हैं कि ये सरकार दोषी है। अरे भई तुम अपनी कालिख दूसरे के आंचल में क्यों पोछना चाहते हो। ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please conclude. You are digressing to other topics.

श्री राम अवधेश सिंह : मान्यवर: यह लड़ाई का कारण दीर्घकालीन है।

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please conclude. Please conclude your speech.

श्री राम अवधेश सिंह : यह अमेरिका की इकानोमी को क्रीश करने वाली है। ... (व्यवधान) ... 1987 की 18 अक्टूबर को वाल स्ट्रीट न्यूयार्क में डालर 22.60 परसेंट क्रीश किया, गिरा। इसलिए कि सारा कंजूमर्स गुडस उसको बाहर से खरीदने पड़ते हैं। उसको जनरल मोटर्स कंपनी की दो फैक्ट्रियों में तालि पड़े हुए हैं। तो अपनी इकानोमी को आगे चलाने के लिए वह युद्ध कर रहा है।

THE VICE-CHAIRMAN (SHRI M. A. BABY): You don't have any time. Please conclude now.

श्री राम अवधेश सिंह : उपाध्यक्ष महोदय, मैं यह कहना चाहता हूँ कि अमेरिका ने जब एटम बम बनाया तो उसकी लड़ाई सबसे ज्यादा जर्मनी से थी। लेकिन एक गोरू चमड़ी वाले नेता ने गोरू चमड़ी वालों के इलाके में बम नहीं डाला। उसने जाकर हिरोशिमा और नागासाकी में डाला जबकि वहां सरेंडर की तैयारी हो गयी थी।

उपसभाध्यक्ष (श्री एम० ए० बेबी) : अब कंकलूड करिए।

श्री राम अवधेश सिंह : वह बताना चाहता था कि हम ज्यादा ताकतवर हैं

और हम से डरा करो। इसीलिए गोरी चमड़ी वाले ने गोरी चमड़ी वाले पर एटम बम नहीं डाला बल्कि रंगीन चमड़ी वालों पर डाला। आज पश्चिमी एशिया में लड़ाई (समय की घंटी) इसलिए हो रही है क्योंकि वह अपनी इकानोमी को सुधारा चाहता है। मान्यवर, मैं बताने जा रहा हूँ कि...

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please conclude now.

DR. Z. A. AHMAD (Uttar Pradesh): The Prime Minister is sitting here. He has to make a speech. What he is talking is totally irrelevant, Sir.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Your time is already exhausted. Ram Awadheshji, you have already spoken for more than five minutes.

श्री राम अवधेश सिंह : मैं प्राइम मिनिस्टर का समय नहीं ले रहा हूँ।

THE VICE-CHAIRMAN (SHRI M. A. BABY): You don't have more than three minutes. You now conclude. Your time is over.

श्री राम अवधेश सिंह : आई एम कंकलुडिंग। ... (अवधान) ... यह रूस ने कहा है कि सबसे सस्ता युद्ध यह है क्योंकि केवल 14 परसेंट इस खर्च का हम को लगता है और बाकी अरब देशों, जापान, टर्की और सऊदी अरब से ले रहा है। इसमें प्रतिदिन युद्ध का खर्च है 3700 करोड़ रुपया। उसमें से 3188 करोड़ रुपया प्रतिदिन वह अरब से वसूल रहा है। इसलिए उसको सस्ता पड़ रहा है... (समय की घंटी)...

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please conclude now. Your time is over.

SHRI RAM AWADHESH SINGH: I am concluding, Sir.

THE VICE-CHAIRMAN (SHRI M. A. BABY): This is not a question of impatience. Please conclude.

श्री राम अवधेश सिंह : अच्छा, एक मिनिट में कहता हूँ, जब आप इतना कहते हैं तो। मुझको दुख के साथ कहना पड़ता है कि अमरीका को दादागिरी दिखाने का मौका रूस और अमरीका को चुप्पी ने दिया और मैं यह कहना चाहता हूँ कि थर्ड वर्ल्ड, जो अफ्रीकन कंट्रीज है, लेटिन-अमरीका है, एशिया है, इनके साथ भावी शिनों में जुलूम होने वाला है। जैसे भारत सरकार ने कल साफ कहा कि रूस के पीस-प्लेन को नहीं माना तो हमको खेद है, दुख है, मैं चाहता कि मौजूदा सरकार और प्रधानमंत्री जी अब कुछ साहस से कहें, बोलें और इसमें रूस से या जिन-जिन देशों से बात करनी हो, वह बात करके कुछ ऐसे कदम उठाएँ कि अब जितनी हानि हो चुकी है, आगे न हो और मानवता को भी बचाया जा सके। धन्यवाद।

THE VICE-CHAIRMAN (SHRI M. A. BABY): Mr. Prime Minister.

SHRI V. GOPALSAMY: Sir, I have ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI M. A. BABY): You have already spoken.

SHRI V. GOPALSAMY: I am on a point of order. (Interruptions)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please sit down.

SHRI JAGESH DESAI (Maharashtra): There is no point of order.

SHRI V. NARAYANASAMY (Pondicherry): There is no point of order. On what subject you are raising the point of order?

SHRI KAPIL VERMA (Uttar Pradesh): There is no point of order.

SHRI V. GOPALSAMY: I cannot understand. (Interruptions).

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please sit down.

SHRI V. GOPALSAMY: It is a very important point of order.

**SHRI SUBRAMANIAN SWAMY:** Is it connected with the Gulf situation?

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** What is the point of order?

**DR. RATNAKAR PANDEY:** Why are you disturbing the whole day? ... (*Interruptions*)...

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** Please, please...

**SHRI V. GOPALSAMY:** We are very keen to listen to the reply of the hon. Prime Minister now. A terrible blood-bath is going on in the Gulf... (*Interruptions*)... I am coming to point of order.

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** Please come to the point directly.

**SHRI V. GOPALSAMY:** India has committed an unpardonable crime by permitting refuelling facility for American Air Force planes to decimate the population in Iraq and the Prime Minister, Mr. Chandra Shekhar, is solely responsible for it... (*Interruptions*)...

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** The Prime Minister will be replying now. Please sit down.

**SHRI V. GOPALSAMY:** Mr Chandra Shekhar has permitted... (*Interruptions*) He is a man of conscience. (*Interruptions*)... He has no moral authority... (*Interruptions*)...

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** Mr. Gopalasamy, please sit down. (*Interruptions*)...

**SHRI V. GOPALSAMY:** ... He has put India on the dock in the comity of nations... (*Interruptions*) ... He has brought down the honour and dignity of India... (*Interruptions*)...

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** You have made your points... (*Interruptions*)... Please sit down. (*Interruptions*)...

It is no point of order. Please sit down. Now, the hon. Prime Minister.

**THE PRIME MINISTER (SHRI CHANDRA SHEKHAR):** Mr Vice-Chairman, Sir, first I shall like to respond to the suggestion given by you. My colleagues in this House and in the other House suggested that today we should pass some resolution expressing our concern about the developing situation in the Gulf area. This afternoon I consulted leaders of various political parties and we came to the understanding that everyday the Parliament should not pass Resolutions, but with their consultation I made a statement in the other House on the recent Gulf problem and I shall like to make that statement in this House before I take up the matter that has been taken up in this debate. With your permission. Mr. Vice-Chairman, I read the statement.

"As the hon. Members are aware, all the efforts made by the Security Council on 23rd February to stop the war and to restore peace in the Gulf region proved to be of no avail. The ground war has been started and has been going on for the last two days. Its consequences are going to be really devastating. Iraq and Kuwait may be destroyed almost beyond recognition. Hundreds of thousands of people of these two countries are likely to suffer and many more thousands of innocent lives are likely to be lost. The use of weapons of mass destruction, which I have already characterised as a crime against humanity, cannot be ruled out. In the Security Council meeting which was convened at the initiative of the Soviet Union and where the Gorbachev proposals were submitted, the Indian delegation tried every possible means to seek reconciliation between the differing positions of the parties to the conflict and prepare a framework for bringing the war to an end. The majority of the countries accepted our suggestion to prepare a paper as the basis for achieving this result. In fact, at one stage the President of the Council

even thought of entrusting the task of preparing a draft to India, Ecuador and Austria. Unfortunately on account of the rigid position taken by a few members of the Council, that for the present the Council had no role to play, it became impossible for the Council to discharge its responsibilities under the Charter. The Council stands paralysed since then. We have approached Governments of the member-countries of the Council in their capitals to send instruction to their representatives in New York to activate the Council so that it can play its due role. We are awaiting their response. In the mean time we are getting in touch with all the representatives of the member-countries in New York to see what the Council can do. The immediate task it to bring about a cessation of hostilities on the basis of total withdrawal of Iraq from Kuwait within a time-bound framework. The Security Council should without further waste of time, take in hand the pursuit of peace."

Mr. Vice-Chairman, we feel grave concern about the situation. When I came to this House, the latest message I got was—which is not yet confirmed—that out of 200 oil-wells in Kuwait, almost a hundred were on fire. If this is the situation, we do not know where the war will lead humanity to in the coming few days. This is the total situation.

I would like to share the information with the honourable Members that in spite of all handicaps, all the stubborn positions taken by various groups, India has been pursuing and even now is pursuing every possible way to see that we find some opening in order to establish peace in that area.

One honourable Member, my friend, Mr. Upendra, was very much concerned as to who was representing India in Tehran, whether Shri Digvijay Singh or Shri Rajiv Gandhi. He knows that at least, that Government of India is represented by the Ministers there. But in the other House I

said two days back that any honourable Member who could contribute something in order to bring peace in that region would always be welcome. Shri Rajiv Gandhi has gone there on the invitation of Iran and also has met the President of the USSR, Mr. Gorbachev, in order to find ways whether something can be done to establish peace, to bring peace in that area. On the same day I suggested that if my friend, Shri Gujral could contribute something, he would be welcome to do so. The same invitation I extend to my friend, Mr. Upendra. If he can contribute something in this situation, we don't go on prestige, we don't go on formalities. Anybody who can contribute something for bringing peace in that area will be welcome from the side of the Government. I think on that we need not make an issue of this type of formality. This is what I wanted to make clear.

The other thing is my friend was very much agitated that I was solely responsible for permitting the refuelling facility to America. In the other House I said—I shall not go into the past, I would not like to apportion blame to anybody else—the decision to allow American planes to refuel in India was that of the Government of India of which I am the Prime Minister today and I take the full responsibility without finding any alibi from any other source. But there are certain things which should not be distorted. I would not like to go into the past, I would not like to go into the record as to who did what. But one thing I should make quite clear in order to keep India's position intact and clear in the world opinion, that at no time was there any agreement signed, whether at the time of Indira Gandhi or Rajiv Gandhi or even Vishwanath Pratap Singh, for refuelling or for overflights. I would like to make it clear to my friend Shri P. Upendra on one point. I shall like to correct you. The position is that, according to international norms, if we allow any aeroplane to fly over our air space, it is the practice that there should be a

[Shri Chandra Shekhar]

transit landing. Transit landing is compulsory, because then the country can use her sovereignty to inspect what it is carrying. This is not done when the aeroplane is flying a VIP, Head of a Government or an Army General. This is the practise not only in India, but also all over the world. I do not know what Mr. Upendra has to say. He must be knowing about his Government's performance at that time. I shall not say a word about what they did at that time, but, let us not get confused whether overflight is justified or not. Overflight is more serious, when you allow overflight over your territory. Then, after landing, refuelling is a normal practice and refuelling is not something special. If the plane lands at a particular airport, refuelling is done and it is done all over the world. Mr. Vice-Chairman, even today, to this day while I am talking in this House, normally, in 16 or 20 countries our Air Force planes are flying with all these facilities. I shall not go into these details.

DR. Z. A. AHMAD: I would like to have a clarification. The hon. Prime Minister said that the Head of a State is permitted without any inspection and the same is true even in case of Army Generals. What does that mean? There are hundreds and thousands of army generals in the world today and their number is increasing. So, is there any category of army generals and is that category defined or anybody calling himself an army general... (Interruptions)... is treated like that?

SHRI CHANDRA SHEKHAR: By 'army general' I mean Army Chief. After my speech, you can ask.

So, Sir, it was for the first time, that the Government of India got a categorical assurance from the Government of the United States of America that they will not carry any lethal weapons or any war material, and it will be used for humanitarian purposes... (Interruptions)...

SHRI V. GOPALSAMY: Was the inspection made?

SHRI CHANDRA SHEKHAR: Inspection is not made generally.

SHRI V. GOPALSAMY: How do you know that they are not carrying lethal weapons?... (Interruptions)...

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Indian ships have been searched in the Gulf. How do you know that lethal weapons are not being carried? How do you know that? We have made a compromise... (Interruptions)...

THE VICE-CHAIRMAN: (SHRI M. A. BABY) Please sit down.

SHRI CHANDRA SHEKHAR: Fortunately, international norms are not guided by the norms established by the DMK in Tamil Nadu... (Interruptions)...

THE VICE-CHAIRMAN (SHRI M. A. BABY): If all of you stand up, how is it possible?... (Interruptions)... Please sit down... (Interruptions)... Let there be one Member speaking for all of you; not all of you should speak at the same time... (Interruptions)... If all of you speak, nothing can be heard... (Interruptions)... Please listen... (Interruptions)... Please sit down... (Interruptions)... Please sit down... I am on my legs. All of you, please sit down... (Interruption)... I am on my legs. Please sit down... (Interruptions)... Just a minute. All of you, please sit down... (Interruptions)... Please sit down... (Interruptions)... I am on my legs... (Interruptions)... You please sit down. This is not right... (Interruptions)... No one is listening to what you are saying... (Interruptions)... If all of you speak together, who can hear you?... (Interruptions)... Please sit down... (Interruptions)... I am on my legs. So, all of you, please sit down... (Interruptions)... How is it possible to hear if all of you speak together... (Interruptions)... If all of you speak

together, how is it possible to hear?...  
*(Interruptions)*... Kindly listen...  
*(Interruptions)*... If all of you speak  
 together, nobody will listen to what  
 you are saying... *(Interruptions)*...  
 Mr. Gopalsamy, you please speak for  
 your party... *(Interruptions)*... Please  
 sit down... *(Interruptions)*...

SHRI V. GOPALSAMY: Sir, Mr.  
 Chandra Shekhar should realise that  
 we have not been behaving like the  
 agents of America... *(Interruptions)*.

THE VICE-CHAIRMAN (SHRI M.  
 A. BABY): All of you, please sit  
 down... *(Interruptions)*... If all of  
 you speak together, nothing can be  
 heard and nothing will be audible...  
*(Interruptions)*... Nobody can listen  
 to you *(Interruptions)*... Please listen  
 listen now to the veteran Member.  
 Shri B. A. Anand... *(Interruptions)*...

SHRI V. GOPALSAMY: I would  
 like to know whether any inspec-  
 tion was made of the warplanes...  
*(Interruptions)*... I am asking a spe-  
 cific question... *(Interruptions)*...  
 I am asking a specific question whet-  
 her any inspection was made of the  
 war planes... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI M.  
 A. BABY): Please sit down. Let the  
 Leader of the House speak now...  
*(Interruptions)*... Let the Leader of  
 the House speak now... *(Interrup-  
 tions)*... Mr. Gopalsamy, let the Lea-  
 der of the House speak now. Please  
 sit down... *(Interruptions)*... Mr.  
 Balu, you please sit down... *(Inter-  
 ruptions)*... All of you, please sit  
 down. I am on my legs... *(Inter-  
 ruptions)*... Just a minute. Let the  
 Leader of the House speak now...  
*(Interruptions)*...

SHRI YASHWANT SINHA: Mr.  
 Vice-Chairman, Sir, for two days we  
 have listened to this debate in peace.  
 A number of points have been made  
 which have been extremely unpleasant  
 and painful to all of us, to the Gov-  
 ernment in particular. But we have

not responded and we have not retor-  
 ted. The Prime Minister is speaking  
 and may I, with folded hands, appeal  
 to the entire House that we must give  
 him an opportunity to say what he  
 has to say?... *(Interruptions)*...

SOME HON. MEMBERS: Yea,  
 yes... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI M.  
 A. BABY): Please sit down, all of  
 you... *(Interruptions)*... This is not  
 proper... *(Interruptions)*... Let the  
 Leader of the House complete... *(In-  
 terruptions)*... Let the Leader of the  
 House complete... *(Interruptions)*...  
 Please sit down... *(Interruptions)*...  
 Let the Leader of the House complete  
 what he has to say... *(Interruptions)*..

SHRI YASHWANT SINHA: Sir,  
 may I... *(Interruptions)*...

THE VICE-CHAIRMAN: Let the  
 Leader of the House Speak... *(Inter-  
 ruptions)*.

SHRI PARVATHANENI UPEND-  
 RA: Sir, you also ask the Prime Min-  
 ister not to make provocative state-  
 ments... *(Interruptions)*... Why should  
 he provoke them?... *(Interruptions)*..

SHRI YASHWANT SINHA: Sir,  
 we have the right to speak... *(Inter-  
 ruptions)*... We have the right to  
 speak and we have the responsibility  
 also to listen... *(Interruptions)*...  
 and if that capacity is not there, then  
 it is a very unfortunate thing. You,  
 Mr. Gopalsamy, in particular have  
 made the most uncharitable kind of re-  
 marks. And we have not protested.  
 Even now he is making them. But we  
 have not protested. He may also have  
 the capacity to... *(Interruptions)* He  
 must learn to listen. *(Interruptions)*

SHRI PARVATHANENI UPEND-  
 RA: No, no, let him explain what is  
 the DMK stand. Why did you refer  
 to the DMK stand? He is unneces-  
 sarily... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI M.  
 A. BABY): Please listen for a while.

[Shri M. A. Baby]

Please take your seats. Please listen to what the Prime Minister wants to say. (Interruptions) Please listen for a while. Kindly listen for a while.

**SHRI CHANDRA SHEKHAR:** Mr. Vice-Chairman, Sir, I really do not understand what offensive language I have used. Because I said... (Interruptions)

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** Please listen for a while. (Interruptions)

**SHRI CHANDRA SHEKHAR:** At least let me complete the sentence. What I was trying to refer to is that in the civilized behaviour, in the international world these types of inspections are generally not held. If there is some doubt, the country has the sovereign right to inspect. That is what I said. But our own planes are not... (Interruptions) Unless and until there is a very worthy doubt about it, we normally do not do it. That is what I was telling. (Interruptions)

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** Please take your seat. Mr. Gopalsamy. (Interruptions)

**SHRI CHANDRA SHEKHAR:** I am just telling the fact. I am not asking you to agree with it. You may have your own reservations. Members have the right to make any comments. But any abusive language is not going to change the situation. And this is not the situation that has been established by the Government of India. What I say is that it is the international norm, it is the international behaviour. But what I say is that no sooner I saw that there was some objection to the refuelling facility being provided—as I told you earlier, refuelling is a normal thing—when war took place there was a section of political opinion in this country which said that this should not have been allowed. I said at that time, when the House was not in session, that on international questions I shall not like the country to get

divided, and if the country so feels we can ask them not to refuel their planes here. I did it. And before the Parliament came to session, it was accepted by all that there is no refuelling facility being provided in this country to the US planes. That was the end of the matter. Before that I had discussions with all the leaders of political parties.

But, Mr. Vice-Chairman, Sir, I shall like to emphasize one point. International politics is the politics of hard reality. It is the politics of the possible. Hon. Members are very much exercised. I would like to share with them this fact which is nothing secret. Today India is asking for reconvening a meeting of the Security Council so that the proposal of the USSR is implemented and we are not getting support from anybody, including the USSR, China and others. This is the hard reality of life. The people may be exercised over it. I understand your feelings. I also have the feeling of agony over the disaster and devastation that are taking place. I am glad that Members are so much sensitive about the human suffering. But we can avoid human suffering only when we are able to understand the objective situation as it is operating today. Many Members have made an accusation that India was sleeping, in slumber. My friend, Mr. Upendra said that we did not take the initiative. Mr. Vice-Chairman, Sir, with all humility, I would like to emphasise that before war took place, I wrote letters to President Bush, to President Gorbachev and also to the President of Yugoslavia, who is the Chairman of the NAM. And at that time I told them, at least postpone this day so that war does not take place. I got a response. I am not expected to share the messages that I got. People are stubborn. Nothing is possible. What should we do? Some Indians have got the tendency of self-condemnation that we are helpless, we have not been able to do anything, we have been relegated to the background. But, Mr. Vice-Chairman, Sir, what happened to China? What happened to Iran? What

happened to the USSR? What happened to the other Non-aligned countries? What happened to the countries which are round about the area, in the theatre of war? What happened to all the Arab countries? Everybody was helpless. And that helplessness is shared by India also because some people are very stubborn. It is not a fact, it is not correct to say that we did not take the initiative. Even today, when the war is going on, we are taking all possible initiatives in order to see that there is cessation of war because in war, Mr. Vice-Chairman, the victor and the vanquished, both meet the same fate. It is humanity that suffers. And if humanity suffers, its implications are there for a long time. Mr. Vice-Chairman, Sir, we have good relations with the Arab countries. When I talk of Arab countries, I mean all the Arab countries. Some people say that we have compromised our position on Palestine. Who says it? We have said time and again that we stand for the liberation of Palestine. But it does not mean that we should support the subjugation of Kuwait. I do not understand this logic. Nobody in the world has said that in order to support the liberation of Palestine, we should support the subjugation of Kuwait. (Interruptions)

**SHRI SUKOMAL SEN** (West Bengal): Nobody has said it. (Interruptions)

**SHRI CHANDRA SHEKHAR**: This is what I say...

**SHRI PARVATHANENI UPENDRA**: Will you please yield for a minute? Mr. Vice-Chairman, Sir, what we meant by a greater Indian initiative is this. Mr. Rajiv Gandhi has gone on a mission. We would have wished the Prime Minister himself had gone on a similar mission. Particularly when there is no Budget or anything here, he should have gone and made those efforts instead of Mr. Rajiv Gandhi going there. (Interruptions)

**SHRI CHANDRA SHEKHAR**: Mr. Vice-Chairman, Sir, I am very grateful to my friend, Mr. Upendra, for making a very positive suggestion. In the course of his speech also, he made a suggestion. He said that his leader, when he was the Prime Minister, sent Tau to China in order to get some breathing time and that I should also follow the same practice. Unfortunately, that is not my value-based politics, and I am not going to follow it. (Interruptions)

**SHRI PARVATHANENI UPENDRA**: Daily you are dismissing the State Governments and you are saying value-based politics.

**SHRI CHANDRA SHEKHAR**: Mr. Vice-Chairman, Sir, I want to assure this House that we are doing everything possible in order to see that war does not continue in that area. But the problem is that some people have taken a stubborn position. And I shall not like to accuse people. Some people said that we should condemn the USA. One of my friends was saying that I am an American agent. And I was told that some of my very good friends were very much annoyed. Specially, I was surprised and shocked that my very good friend, Mr. Shiv Shanker, for whom I have great respect, said that I should apologise to the nation for what I did. I am ready to apologise if it makes the war position better in that country. But, I did not take it seriously. Mr. Shiv Shanker's speech sounded to me like a song being sung by a computerised instrument which was programmed a little earlier. (Interruptions). Mr. Vice-Chairman, Sir, I do not take exception to his words. Sometimes people speak without meaning it. And I am quite sure that Shiv Shankerji... (Interruptions)

**SHRI MAKHAN LAL FOTEDAR** (Uttar Pradesh): I know you are a friend of Mr. Shiv Shanker but you must also know that he is the Leader of a party here. I think you should not have mentioned this thing.

**SHRI CHANDRA SHEKHAR:** Mr. Vice-Chairman, Sir, that is why I am not taking his remark seriously.

**SHRI MAKHAN LAL FOTEDAR:** You need not take him seriously.

**SHRI CHANDRA SHEKHAR:** I am taking him seriously, not his remark. The other friend was Mr. Chaturanan Mishra. Unfortunately he is not here. He also questioned me about... (*Interruption*). He also asked for my apology. I seriously tell you, Mr. Vice-Chairman if apology serves any purpose, if it makes the situation better, I have no hesitation. But unfortunately, I don't share the universalised patriotism of Mr. Chaturanan Mishra. I see India's interest first. And that is why my limitations are there. I don't think that I can do something in the spirit of serving the whole humanity without taking into consideration the interest of my own mother land. There are certain possibilities with which we can go along but beyond possibilities, if we go into the realm of fantasies I don't think we are doing a service to this country. I am glad that there was a lone voice, but very effective voice, and that of my Gurudev, Atal Bihari Vajpayee, who at least has expressed confidence in me that I cannot be sold away to any nation. There are people... (*Interruptions*).

**SHRI PARVATHANENI UPENDRA:** Atalji said that you cannot be sold to foreign interest but you can be sold to Indian interest.

**SHRI CHANDRA SHEKHAR:** I am already sold to this. I have no hesitation to say because Mr. Vice-Chairman, Sir, I don't want any certificate about my patriotism from anybody. I am a very small man but I have also done something for the country. I have also a track record in politics. I may lack anything but I don't lack courage. If I do a thing, I do it openly and I say it openly. I do not hesitate. I am not a person who goes on saying one thing and doing another thing. (*Interruptions*). You may not agree

with me. (*Interruptions*). That is parliamentary democracy. (*Interruptions*). I shall beg the hon. Members, they may differ with me. (*Interruptions*).

श्री मोहम्मद अकजल उर्फ सीन अकजल: मैं एक बात पूछना चाहता हूँ... (व्यवधान)... सीनियर मेम्बर बोलते हैं तो प्राइम मिनिस्टर जबाब देते हैं मगर जब जूनियर मेम्बर पीछे से बोलना चाहते हैं तो उसको आप जबरदस्ती बिठा देते हैं... (व्यवधान)...

**THE VICE-CHAIRMAN (SHRI M. A. BABY):** Please listen to your Leader.

श्री मोहम्मद अकजल उर्फ सीन अकजल: मैं इतनी देर से बह रहा हूँ कि आपने इल्जाम लगाए हैं... (व्यवधान)...

**SHRI CHANDRA SHEKHAR:** Mr. Vice-Chairman, Sir, I just inform you that the situation is getting serious everyday. We feel concerned and we feel more concerned about the post-war situation. We think that the security of that region should be the concern of the powers in that region. Any outside power should not take the responsibility or the authority to do the police work. It is the responsibility of the Arab people to see that that region is secure. I hope and trust, Mr. Vice-Chairman, that a new situation will soon emerge, that Arab nationalism will assert itself and they will use their good offices to stop the war and they will together try to see that no foreign power interferes in future for the security of that area, because that is a matter of concern to all of us, because all the developing nations of the world, all the poorer and weak nations of the world feel concerned about it. The mightier people may try to interfere in the affairs of smaller nations. It is unfortunate that a situation has developed where that possibility has become quite obvious, has become a reality. So that this possibility should not become a reality, all the developing nations, specially the countries of the non-aligned world should join together. We are making an endeavour in

that direction and I assure you, Mr. Vice-Chairman, and through you, this nation that India has never deviated and will never deviate from the principles of non-alignment, and India will always stand for the integrity and dignity of the smaller nations. India has always said that we shall not browbeat any smaller nation, and also we shall never be browbeaten by any powerful nation. This is the crux of non-alignment, and this is the crux of India's foreign policy. We have pursued this policy, and in the given situation, with all the limitations, India has tried to bring peace in that area and we shall continue to make an effort in that direction. I hope that the days of darkness will be over and a new era of hope and confidence will emerge very soon and India will always play a meaningful and peaceful role in that direction. Thank you.

SHRI MAKHAN LAL FOTEDAR:

I would like to know from the hon. Prime Minister as to when the Government of India gave an air corridor to USA, in which month and on which date, and when the refuelling were provided. I also want to know whether this air corridor has been given to USA only, and if so in diplomatic parlance, it would mean that Government of India has made a bilateral understanding, a bilateral agreement with USA. Under the United Nations Security Council resolution. It is said that the allied forces are fighting war against the heroic people of Iraq. In case it is so, then why was a multilateral understanding or agreement not made and why only a bilateral understanding or agreement, and if it is a bilateral agreement, I would like to know whether this agreement will continue in future also and what were the commitments for the Government of India to make such a bilateral agreement with the USA.

Then, the Prime Minister said that a section of Indian public opinion was against refuelling. I may tell the Prime Minister that it is not a section of the Indian public opinion; it is the

unanimous opinion of the Indian people not to get associated in war efforts either on behalf of the allied forces or on behalf of the USA in the Gulf. Our impression is that the USA compelled or approached the Government of India to give these facilities only to tell the non-aligned world that it is India which is participating in war efforts against Iraq so that India's voice of sanity for peace and ahimsa and Panch-sheel is not heard in the non-aligned world. I want a clarification from the Prime Minister on this point. The second and the last point I would like to make is the Prime Minister had made certain remarks in a very light way. I may tell my friend on the other side that Shri Rajiv Gandhi has not gone there as the representative of the Government of India to Iran. I should say, this time, he has also not gone there even as the representative of the Congress (I). Shri Rajiv Gandhi has been invited either by the President of Iran or by the President of the Soviet Union, Mr. Gorbachev... (Interruptions)... as a true inheritor to the legacy of Gandhiji and Shri Jawaharlal Nehru... (Interruptions)... Who stood for Ahimsa and non-violence because India's voice was heard every-time in the chanceries of the world. This was the first time that India's voice was not heard when it should have been heard in the world, and you must congratulate the President of Iran and Mr. Gorbachev for having invited the Indian leader to participate in the discussion for bringing peace in the Gulf. (Interruption)

SHRI PARVATHANENI UPENDRA: He has not been invited by them but he had invited himself there.

SHRI MAKHAN LAL FOTEDAR: I would like to know from the Prime Minister whether Shri Rajiv Gandhi had been invited by the President of Iran, because of his being one of the world leaders who stand for peace.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now let Shri Bahram speak. I request the hon. Members (Interruptions). Please listen for a

minute. There was an extensive discussion. The Prime Minister has replied covering almost all the points. Now we cannot initiate another discussion. Even Fotedarji had taken a little more time than he should have. So please be brief so that two or three more members may also put questions.

**SHRI N. E. BALARAM (Kerala):** The Prime Minister in his reply, to my understanding, was trying to justify the arrangement being given to the American war-planes for refuelling in the Indian airports. But he told that there was no agreement between India and America or with any other country on the question of giving facilities for transit and refuelling of the war-planes. Am I to understand that there has been no such agreement or understanding between India and other countries during the war and the war-planes can come and they can be given fuel in the Indian airports. I do not understand whether these facilities are given on the request made each time. What is the real procedure? What is the real state of affairs? The country is very much worried because America is fighting a war and India is supporting the war. When the American warplanes are coming to India for transit and refuelling facilities, people are understanding that the country is deviating from the foreign policy. What is the real state of affairs? What is the real state of affairs? Can he explain that? If there was no agreement or understanding, how did the U.S. planes come here?

**SHRI V. GOPALSAMY:** Sir, the Prime Minister, in his interview to Pressmen at Kathmandu Airport, said 'We have not stopped the refuelling facility, but it is not taking place'. I would like to know whether we have taken a decision to stop giving this refuelling facility or not? He tried to justify the facility already given to the U.S. warplanes, saying that it was done on humanitarian grounds. Can the Prime Minister enlighten us as to what does he mean by 'humanitarian

grounds'? Thirdly, I would like to know whether the air corridor facility was being given from 1980 onwards from the days of Madam Gandhi, continuously?

**SHRI RAJ MOHAN GANDHI (Uttar Pradesh):** The Prime Minister was pleased to say that overflying was a more serious thing and that allowing the planes to stop over and get refuelled was a comparatively minor extension of a large facility. My question to the Prime Minister is this. The request for refuelling came after the ultimatum by the United States to Iraq. The permission for refuelling was given after the ultimatum and when the war was likely to start. When the refuelling permission was given after the threat of war and when it was continued even after the war started, does not the Prime Minister see in this a serious departure from our foreign policy?

**SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh):** The Prime Minister said that Mr. Rajiv Gandhi, certainly, has not gone there as the representative of the Government of India. Mr. Fotedar says that Mr. Rajiv Gandhi has not gone there as the representative of the Congress (I), but as an individual. I would like to know from the Prime Minister whether he, or the Government, is having direct contact with him as to what he is doing there? I am not using the words, 'monitoring the activity'. My question is, the Government having a daily-contact with him?

**SHRI SUKOMAL SEN:** The Prime Minister said that when he came to know that a section of the public opinion in the country was opposed to the refuelling, he decided to stop it. Sir, only two days before the Parliament was to meet, there was a news-item that the United States had decided not to get their planes refuelled in India. I would like to know whether the Prime Minister issued the orders for stopping the refuelling before the U.S. Government to do so? If so, what was the date on which

the Prime Minister issued the orders? Did the U.S. decide earlier, or, was the order issued earlier? This is my question.

**PROF. SOURENDRA BHATTACHARGEE:** I have two points. One is, it has been stated that weapons of mass destruction should not be used. In that context, I would like to know whether the use of the napalm bomb is permitted? The second point is in regard to refuelling. I asked this earlier. The question is whether a neutral country can adopt this approach in relation to a belligerent country, during war? Another point which has been raised here is, what does it mean when you say "There is no refuelling now? What exactly is the position of the Government?

**SHRI JAGESH DESAI:** The Prime Minister announced that refuelling had been stopped. But even after this announcement, there were reports that some U.S. planes came here and were refuelled. How did it happen? Did the Government send the orders to all the authorities so that it did not happen?

I would like to know whether the Government is going to make enquiry about how it happened.

श्री मोहम्मद अफजल उर्फ श्री अफजल : मि० वाइ० नेग्रोवन, \* वजीरे आजम से दो बातों की क्लेरिफिकेशन चाहता हूँ। आपने फर्माया कि कुछ लोग कुवैत की आजादी को अपाहिदा रखने की कोशिश कर रहे हैं, मेरा ख्याल है यहाँ दो दिन से बहस चल रही है किसे ने ओ कुवैत पर इराक के कब्जे को मजह नहीं कहा है। सब ने उसको क्रिटिसाइज किया है। बर्नियादी सवाल हिन्दुस्तान को फाड़ने पाँस का है। फिलिस्तीन के महले पर हमारे खूबे हुई पाँस है कि फिलिस्तीन आजाद होना चाहिए और फिलिस्तीनियों को मिलना चाहिए। यहाँ मसला यह है कि फिलिस्तीन कुवैत का मसला एक है साथ डिसकस होना चाहिए, एक ही साथ हल होना चाहिए या पहले कुवैत का मसला हल होना चाहिए और फिलिस्तीन का बाद में। मैं यह कहना

चाहूँगा कि वजीरे आजम साहब इसको बर्कहत करें कि मौजूदा सरकार की पाँसिया क्या यह है कि दोनों मसलों को एक साथ डिसकस किया जाना चाहिए और दोनों को एक साथ हल करना चाहिए या यह कि कुवैत पहले और बाद में फिलिस्तीन ? सैकंड क्लेरिफिकेशन एबाउट अदनान खशोगी... (अध्यक्षान) खशोगी के बारे में सदन में सवाल उठाया गया कि वह किसी के इशारे पर यहाँ आए थे। वजीरे आजम साहब को इस पर बर्कहत करनी चाहिए ?

↑ [अबरी محمد افضل عرف م -

افضل (اتر پیدیہ) : مستر والس

چند من صاحب - میں وزیر اعظم سے دو باتوں کی ک्लیریفیکیشن چاہتا ہوں - آپ نے فرمایا کہ کچھ لوگ کویت کی آزادی کو اہلحدہ کرنے کی کوشش کر رہے ہیں - میرا خیال ہے پہلی دو دن سے یہ بحث چل رہی ہے - کسی نے بھی کویت پر عراق کے قبضے کو مستحکم نہیں کہا ہے - سب نے اسکو کویت کی سائز کہا ہے - بلحاظی سوال فلسطینی کی رائے پالہسی کا ہے - فلسطینی کے مسئلے پر ہماری کوئی موئی پالہسی ہے - کہ فلسطینی آزاد ہونا چاہتے - اور فلسطینیوں کو ملنا چاہتے - یہاں مسئلہ یہ ہے کہ فلسطینی اور کویت کا مسئلہ ایک ہی ساتھ دیکھیں ہونا چاہتے - ایک ہی ساتھ حل ہونا چاہے - یا پہلے کویت کا مسئلہ حل ہونا چاہئے اور فلسطینی کا بعد میں - میں یہ کہنا چاہتا ہوں کہ وزیر اعظم صاحب

ایک اسمی وضاحت کریں کہ موجودہ  
 ریکارڈ کی پالیسی کیا ہے کہ  
 دونوں مسئلوں کو ایک ساتھ دیکھیں  
 کیا جائے۔ اور دونوں کو ایک ساتھ  
 حل کیا جانا چاہئے۔ یا پہلے  
 کویت اور بعد میں فلسطین۔ سیکنڈ  
 کلیمہ مکھن ایٹم عدلیہ خدوگی  
 (مداخلت) خدوگی کے بارے میں  
 سن میں سوال اٹھایا گیا کہ وہ  
 کسی کے اشارے پر یہاں آئے تھے۔  
 وزیر اعظم کو اس پر وضاحت کرنی  
 چاہئے۔]

SHRI M. M. JACOB: My question is very important because according to the reports our Embassy in Baghdad has been closed down. The Kuwait Embassy had been closed earlier. There are Indians in these countries even today. Has the Government made any arrangements to strength the existing Embassy in Iran or is there some other arrangement? What is going to happen to the Indians there? Is there any mechanism to look after the Indians in all those countries?

डा० रत्नाकर पाण्डेय : सर, मैं शुरू से बोल रहा हूँ।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Only one sentence to wind up the questions.

डा० रत्नाकर पाण्डेय : महोदय, इस सदन के सदस्य राम जठमलानी जी,\* के रूप में मान्य हो चुके हैं और उनकी गतिविधि खाड़ी युद्ध के बारे में है क्या सरकार ने उस पर ध्यान दिया है या नहीं? अगर नहीं दिया है तो खाड़ी युद्ध के लिए... (व्यवधान) उसका बयान किया जाए... (व्यवधान) और माननीय प्रधान मंत्री जी, प्रधान मंत्री होने के पहले उनके साजिश के तहत आपके निवास

स्थान पर इनके कार्यकर्ताओं ने इन्हें हूरा-हूरा मारा था उस पर जरूर बात की जाए। मैं राष्ट्र के हित में कह रहा हूँ, वह \* के भाषमी हैं उन्हें सदन में न जाने दिया जाए जब तक खाड़ी युद्ध समाप्त नहीं होता है।... (व्यवधान)

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): How can you allow that to go on record?

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): How can you allow? It is a very unwanted, objectionable remark made about Shri Jethmalani: I would like you to expunge it.

THE VICE-CHAIRMAN (SHRI M. A. BABY): A reference by Panditji to an hon. Member won't form part of the record. That allegation won't form part of the record.

SHRI CHANDRA SHEKHAR: Mr. Vice-Chairman, I shall like to answer some of the questions that have been raised. Some of the questions I have already tried to answer in my speech. My friend Fotedar asked me one question.

AN HON. MEMBER: He asked three questions.

SHRI CHANDRA SHEKHAR: Three? Out of them two were irrelevant. About the one question, it is in the knowledge of the Government that Shri Rajiv Gandhi was invited by the President of Iran and he went on his invitation. On his way to Tehran he went to Moscow and had discussions with Shri Gorbachev. Some friend asked me whether he is reporting daily or not. I do not say there is no question of daily reporting, but I am in constant touch... And I know what he is... (Interruptions).

THE VICE-CHAIRMAN (SHRI M. A. BABY): Silence, please. please keep quiet... (Interruptions)... Please sit down... (Interruptions) Please sit down. This is too much. (Interruptions)...

\*Expunged as ordered by the Chair

**SHRI CHANDRA SHEKHAR:** Mr. Vice-Chairman, Sir, the Prime Minister is not jealous of people going outside as other Members seem to be jealous about it. If Rajiv Gandhi is doing something, why should they object to it? Mr. Fotedar said that I said it in a lighter vein. It is not true. I said it in all seriousness. If any other Member has got any contact with any person who can contribute something to peace, I would welcome his initiative also... (*Interruptions*) ... They say it is not my concern, but how did Mr. Fotedar say that I said it in a lighter vein? No, I have not treated Rajiv Gandhi's trip in a lighter vein. This much I want to make clear.

A question was raised about the corridor. I am sorry that I do not feel free to say everything on what had happened in the past. But my friend, Mr. Raj Mohan Gandhi and some other Members asked whether there was not a departure from the Indian foreign policy when the President of the United States declared his intention to go to war, and he wanted to clarify that earlier when the corridor was allowed by the previous Government there was no intention to go to war. But, in order to refresh his memory, I should like to say that on August 8, 1990 President Bush said: "We are not ruling any options in, but we are not ruling any options out." This is one statement. On September 4 he said, "USA has the necessary political, military and economic instruments at her disposal to catalyze a successful collective response by the international community." On September 11 he again said, "Our preference is to resolve the crisis peacefully. However, we are determined to see that this aggression ends, and if the current steps fail to end it we are prepared to consider additional ones, consistent with the UN Charter. We must demonstrate beyond any doubt that aggression cannot and will not pay."

**SHRI PARVATHANENI UPENDRA:** What is all this?

**SHRI CHANDRA SHEKHAR:** This is what he said. And, after that, the previous Government gave this facility, and I would not like to go into it... (*Interruptions*)... I am not accusing anybody. Again, it is international practice that a transit halt is compulsory unless and until the aeroplane carries VIPs and it is known to the host country, the country which allows her air space to be used. This departure was made. Why it was made I do not know, nor do I want to make any comment on it. It is in that respect that I said that. I did not say whether it was serious or not, but in international parlance it is considered to be a more serious and more objectionable attitude in allowing Air Force planes to use our air space. That much I say.

The other thing that my friend, Mr. Fotedar, and many other friends asked was whether there was an agreement and what happened to the agreement. I have said it categorically in the other House also, and at the beginning of my speech that there was no signed agreement, there is no agreement. It is the international practice and aeroplanes are allowed on a flight-to-flight basis. It is not a blanket thing. My dear friend, Mr. Upendra, will be satisfied to know that the blanket corridor was given only in his regime. I don't want to say anything more than this... (*Interruptions*)...

**SHRI PARVATHANENI UPENDRA:** We wanted to know whether such a blanket permission was there from 1980. You have not answered that was such a permission given from 1980 onwards? You have not answered that.

**SHRI CHANDRA SHEKHAR:** Mr. Vice-Chairman, I don't want to go into the past history.

**SHRI PARVATHANENI UPENDRA:** Why? ... (*Interruptions*)...

**SHRI CHANDRA SHEKHAR:** I say without any fear of contradiction that never in the history of India was a blanket-corridor given but in August, 1990. (*Interruptions*)

Mr. Vice-Chairman, Sir, I keep quiet. It does not mean that people can go on making any remark with full immunity.

**SHRI PARVATHANENI UPENDRA:** Place all the papers on the Table of the House from 1980 onwards.

**SHRI MOHAMMED AFZAL** *alias* **MEEM AFZAL:** He is misguiding the House. He is misleading the House.

**SHRIMATI MIRA DAS** (*Orissa*): We demand that the papers should be laid on the Table of the House.

**SHRIMATI KAMLA SINHA** (*Bihar*): Kindly let us see the record. Place it on the Table.

**SHRI MOHAMMED AFZAL** *alias* **MEEM AFZAL:** Lay them on the Table. You are misleading the House.

**SHRI CHANDRA SHEKHAR:** I have not taken any exception or made any objection. It was for that Government to take the situation at that time into consideration and take a decision as it thought correct. But these matters are not matters of political controversy. This I have been emphasising time and again. But if certain people think that by loud voices I shall become apologetic, they are mistaken.

I want to say, Mr. Vice-Chairman, Sir, that the situation is grave, and not only India's interests but the interests of all the developing world are at stake. We should try to create an atmosphere of credibility, cohesion and unity. If we are not able to create an atmosphere of unity and

cohesion in our country India cannot give inspiration to the developing world that we can create a cohesion among their functions.

With this spirit, Mr. Vice-Chairman, I have maintained the utmost restraint, and I shall beg of all the Members to keep that restraint. Loud voices and brave words do not give more capacity for India to play a meaningful role. But a meaningful role can be played by asserting our value that have been established in the course of the history for a long time.

Thank you.

**THE VICE-CHAIRMAN** (**SHRI M. A. BABY**): Now I want to seek the opinion of the House. (*Interruptions*)

We have special mentions listed today. If the House is in a mood to take them up ...

**DR. RATNAKAR PANDEY:** Tomorrow.

**SHRI ATAL BIHARI VAJPAYEE:** (*Madhya Pradesh*): Tomorrow.

**THE VICE-CHAIRMAN** (**SHRI M. A. BABY**): So, we will take them up Tomorrow.

So, the House stand adjourned till 11.00 a.m.

The House then adjourned at forty-three minutes past six of the clock till eleven of the clock on Tuesday, the 26th February, 1991.